IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 86 of 2025

IN THE MATTER OF:

Raj Prakash Yadav ...APPLICANT

VERSUS

MoEF&CC & Ors. ...RESPONDENT

INDEX

THROUGH

Date: 03/07/2025
Place: New Delhi

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REPLY ON BEHALF RESPONDENT 4 & 5 OF MEMBER SECRETARY, SEIAA & SEAC, UTTAR PRADESH IN COMPLAINCE TO THE ORDER DATED 03.03.2025. ALONG WITH SUPPORTING AFFIDAVIT.

I, **VIDHYOTMA BHARTI**, aged about **49** years **W/o. Dr G.L. Nigam**, is presently posted as **ASSISTANT DIRECTOR, REGIONAL OFFICE, NOIDA, DIRECTORATE OF ENVIRONMENTAL, UP** having an office at **E-12/1, NOIDA, UTTAR PARDESH.** Presently at New Delhi do hereby solemnly affirm and state as under:

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal on behalf of member secretary seiaa, by authorization through email dated 02.07.2025 . Copy of the email is annexed herewith as **Annexure-3**.

2. That the accompanying Reply has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying Reply are true and correct, and the Knowledge has been derived from official records and nothing material has been concealed therefrom.

1. That the answering Respondent deny each and every statement, contention, submission, allegation, and/or averment made by the Appellant in the complaint, which is contrary to or inconsistent with the present reply or the records of the case. It is categorically stated that all such statements, submissions, or averments made by the Appellant that are inconsistent with what is submitted in this reply are denied in totality, except those which are specifically and expressly admitted hereinafter. Furthermore, it is submitted that any omission to deny any of the averments made by the Appellant should not be construed as an admission on the part of the answering Respondents, and no adverse inference should be drawn from such omissions.

2. That the Hon'ble National Green Tribunal has passed an Order dated 03.03.2025 in the matter of Original Application No. 86/2025 Raj Prakash Yadav Versus MoEF&CC & Ors. The Executive part of the order is as follows-

…"2. He submits that the DSR prepared for Agra by a private consultant cannot be sustained. The Applicant has also challenged the advertisement dated 05.12.2024 for grant of mining lease on the basis of DSR in question.

3. Issue Notice to the Respondents for filing to their reply by way of affidavit.

4. The Applicant is directed to serve the Respondents and file affidavit of service atleast one week before the next date of hearing.

5. List on 03.07.2025.

3. That the Ministry of Environment and Forest, Government of India, by its notification dated 14-09-2006 (as amended) has made Prior Environmental Clearance a mandatory pre-condition for the establishment or expansion of any project or activity listed in the Schedule appended thereto, including all new projects, all expansions or modernizations that cross threshold limits, and any change in product-mix beyond the specified range, the objective being to impose necessary restrictions or prohibitions based on potential environmental impacts.

4. That under the said notification environmental clearance for matters falling under Category "A" of the Schedule is to be obtained from the Central Government in the Ministry of Environment and Forests, while clearance for matters falling under Category "B" is to be obtained at the State level from SEIAA, such decision necessarily resting on the recommendations of a duly constituted SEAC.
5. That SEIAA-UP and SEAC-UP were constituted by notification S.O. 3338(E) dated 16-10-2017 and reconstituted by notification S.O. 2276(E) dated 11-06-2021 issued by the Ministry of Environment, Forest & Climate Change; the Directorate of Environment, Government of Uttar Pradesh, has been designated to function as the Secretariat to both bodies, and all proposals for Prior Environmental Clearance received by SEIAA-UP are dealt with strictly in accordance with the EIA Notification, 2006, as amended.

6. It becomes necessary to mention here that the reconstituted SEIAA-UP and SEAC-UP vide notification S.O. 2276(E) dated 11-06-2021 issued by the Ministry of Environment, Forest & Climate Change has been dissolved on 10-6-2025.

7. That the original text of the EIA Notification, 2006, did not expressly provide for approval of DSRs by SEIAA; consequently, a clarification was sought from the Ministry vide letter dated 16-11-2023, and by its letter dated 04-12-2023 the Ministry clarified that, pursuant to its notification dated 25-07-2018 and in harmony with the decisions of the Hon'ble Supreme Court in *State of Bihar v. Pawan Kumar* (order dated 10-11-2021) and the Hon'ble NGT in O.A. No. 34/2022 (order dated 29-09-2022), every DSR must be submitted to SEAC for evaluation and to SEIAA for approval, the DSR being prepared in consonance with the *Sustainable Sand Management Guidelines 2016* and the *Enforcement and Monitoring Guidelines for Sand Mining 2020*.

8. That the Hon'ble Tribunal, while perusing the earlier reply affidavit, expressed dissatisfaction because it did not explicitly confirm whether a scientific replenishment study had been completed prior to preparation of the DSRs for Agra; it is respectfully reiterated that the replenishment study is in fact conducted by the District Magistrate in coordination with DGM, copies where of have been uploaded on the respective District Mining Portals by the District Administration / Mining Department in compliance with SEIAA conditions, a copies of the replenishment studies in this case is annexed herein as **Annexure 1.**

9. That the District Survey Report ("DSR") for minor-mineral (sand) mining is prepared at the district level under the overall supervision of the District Magistrate in close coordination with the District Mining Officer and the technical personnel of the Directorate of Geology & Mining, Uttar Pradesh; the said authorities conduct ground-trothing, geo-referenced mapping, drone

photography, cross-sectional river surveys, public-hearing consultations and compilation of baseline environmental data in strict conformity with para 4.1.1(a) of the *Enforcement and Monitoring Guidelines for Sand Mining, 2020*, which mandates that a DSR be completed before any auction, e-auction, grant or renewal of a mining lease or issuance of a Letter of Intent by the Mining Department.

10. That an integral and mandatory component of the aforesaid exercise is the conduct of a scientific replenishment study in two hydrological seasons, namely the pre-monsoon survey conducted during April–May and the post-monsoon survey conducted during October–November, wherein the joint team measures river-bed levels with differential GPS, records flow velocity, analyses suspended-sediment load and determines volumetric accretion or erosion, the certified findings of both seasonal surveys being appended verbatim to the working papers of the draft DSR and constituting the factual substratum of its sustainable extraction plan.

11. That upon completion of drafting, together with the authenticated pre- and post-monsoon replenishment reports, GIS shape-files and certification of the District Magistrate, the Director, Directorate of Geology & Mining ("DGM"), forwards the consolidated dossier to the State Environment Impact Assessment Authority, Uttar Pradesh ("SEIAA-UP"), for statutory appraisal in accordance with the *EIA Notification dated 14-09-2006* (as amended).

12. That SEIAA-UP, acting on the recommendations of the State Expert Appraisal Committee ("SEAC-UP"), first verifies that the replenishment study precedes and underpins the extraction calculations in the DSR and that

both documents have been uploaded on the District Mining Portal; only upon affirmative satisfaction of these conditions does SEIAA-UP record its approval, otherwise the dossier is remanded for rectification, it being a specific condition of every approval that the replenishment study shall form the basis of the DSR and remain publicly accessible online for all.

13. That SEIAA-UP and SEAC-UP, in their joint meeting dated 02-02-2024, adopted a written Standard Operating Procedure ("SOP") which prescribes the uniform chapter-wise format of every DSR, mandates enclosure of both seasonal replenishment studies, fixes a ten-day timeline for uploading the replenishment study and the approved DSR on the District Portal, stipulates simultaneous intimation to DGM and the District Administration, and provides that no approval shall be granted unless the replenishment study is first scrutinized for conformity with the *Sustainable Sand Management Guidelines 2016* and the *Enforcement and Monitoring Guidelines for Sand Mining 2020*; the said SOP is binding on all district authorities and on every appraisal undertaken by SEIAA-UP.

14. That the District Survey Report (DSR), comprising the data of the replenishment study conducted for each district for the period 2023-24, was examined with due diligence by the competent authorities prior to according approval to the respective DSR.

15. That in compliance with the foregoing protocol the DSR of District Agra was considered in the joint meeting of SEAC-1 & SEAC-2 held on 10-09-2024, where the Committee recommended approval; the matter was thereafter placed before the 844th meeting of SEIAA-UP on 08-10-2024, wherein

SEIAA-UP concurred with SEAC and approved the DSR, the approval being communicated to the Director, DGM, and the District Magistrate by letter No. 655/Parya./Samanya/2023 dated 17-10-2024. A copy of the Letter dated 17-10-2024 is being filed herewith and marked as **Annexure 2.**

16. That the specific conditions imposed by SEIAA-UP while granting the above approvals mandated the submission and public uploading of the replenishment study, and the DSRs prepared in compliance with those conditions, as recorded in the minutes of SEIAA meetings, had earlier stood in abeyance but have now been reinstated upon removal of such abeyance.

17. That SEIAA-UP undertakes to hear every project proponent promptly and fairly, to pass reasoned and speaking orders consistent with natural justice, and to ensure that no future lapse occurs in the processing of DSRs or Environmental Clearance applications.

18. That as and when additional districts upload their replenishment studies and forward their DSRs, the appraisal and grant of Environmental Clearance shall be resumed in a phased and coordinated manner strictly in accordance with the Sustainable Sand Mining Guidelines, 2016, the Enforcement and Monitoring Guidelines for Sand Mining, 2020, the clarifications issued by the Ministry, and the binding directions of this Hon'ble Tribunal.

19. That in view of the foregoing facts and circumstances the operative portion of the order dated 03-03-2025 stands duly complied with, and it is humbly prayed that this Action-Taken Report / Additional Affidavit be taken on

record and that the deponent be discharged from further obligations in the present matter.

DEPONENT

VERIFICATION

Verified at New Delhi on this 03 JUL 2025 day of July 2025. The contents of my affidavit are true and correct to my knowledge and no part of it is false and nothing has been concealed therefrom

DEPONENT

I identified the deponent who has signed in my presence

ATTESTED

NOTARY PUBLIC (INDIA)

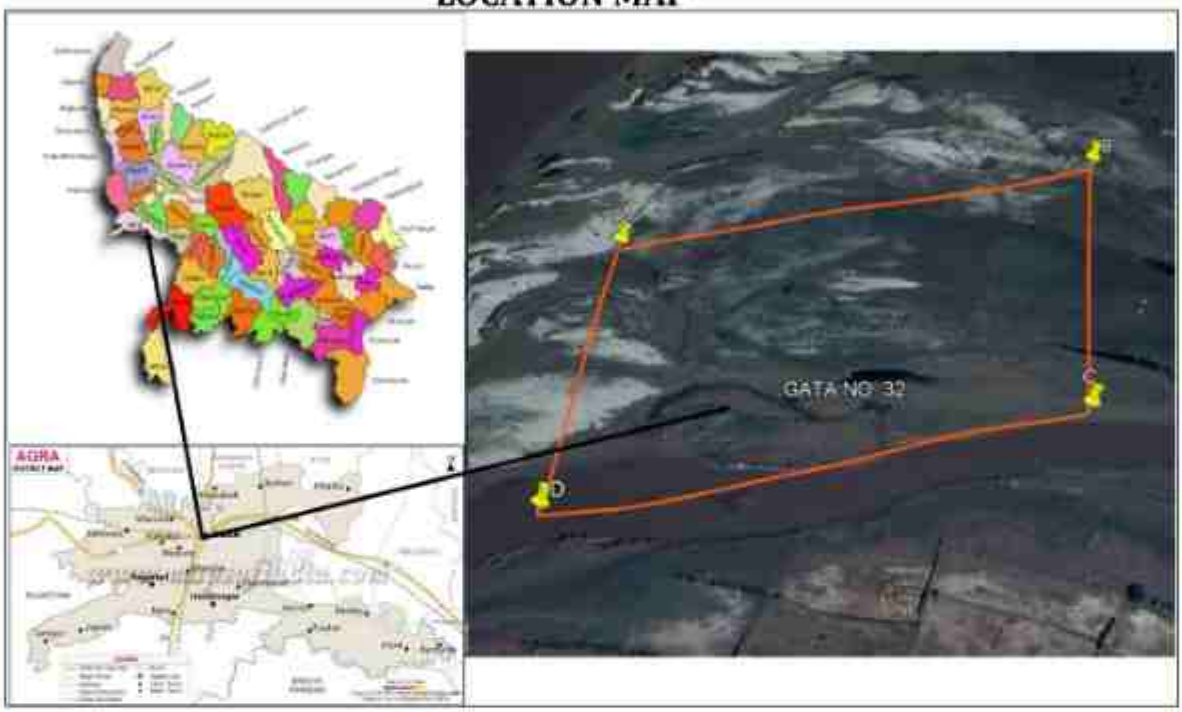
03 JUL 2025

REPLENISHMENT STUDY WITH RESERVE ESTIMATION REPORT AS PER TECHNICAL AUDIT OF RIVER BED MINING LEASE

02-11-2024

Technical Audit of Baipur Sand Mining Project
Gata no-32, Village Baipur Ehetmali Tehsil- Sadar Tehsil, District- Agra U.P
Lease Area 6.07 (Ha) in River Bed of Yamuna

LOCATION MAP



PREPARED BY

ECO CONSULTANT SERVICES
B-1/1G, Vishesh Khand-1, Gomti Nagar Lucknow 226010
NABET Registration No.: NABET/EIA/2225/IA0109
Validity:- August 29, 2025

REPLENISHMENT STUDY

As per the provisions of EM Guidelines for Sand Mining - 2020, initially replenishment study requires four surveys-

1. The first survey needs to be carried out in the month of April for recording the level of mining lease before the monsoon.
2. The second survey is at the time of closing of mines for monsoon season. This survey will provide the quantity of the material excavated before the offset of monsoon.
3. The third survey needs to be carried out after the monsoon to know the quantum of material deposited/replenished in the mi ling lease.
4. The fourth survey at the end of March to know the quantity of material excavated during the financial year.

(For the subsequent years, there will be a requirement of only three surveys. The results of year-wise surveys help the state government to establish the replenishment rate of the river. Based on the replenishment rate future auction may be planned)

METHODOLOGY FOR REPLENISHMENT STUDY:

Physical survey of the field by the conventional method Adopted as one of the approved parameters of the Guidelines-

- The current study has been done on the basis of Physical Survey.
- DGPS and other survey tools were used to define the topography and contours of the lease area.

ORIGIN AND CONTROL OF MINERALIZATION

The river bed sand replenished every year with the sand carried out with flow of water in monsoon and there is no such control of mineralization as it depends on the nature of flow of river water.

DEPOSITION OF MINERALS IN RIVER BED

When the sediment transporting capacity of a river at a particular point becomes less than the sediment load being carried, as a result of reduction the velocity due to an increase in cross section or reduction in slope of the river, the excess sediment gets deposited on the river bed.

GEOMORPHOLOGY

With increase or decrease of predominant flow and sediment load of a river, there is a change in river bed level. Although changes in channel depth caused by aggradation or degradation of the river bed can be simulated, changes in width cannot. When attempting to model a natural system like fluvial morphology this is a significant limitation because channel cross section usually changes with time, and adjustment of both width and depth (in addition to changes in the planar form, roughness and other attributes) are quite common. River with adjustments may occur due to a wide range of morphological changes and channel responses. It may be widening or narrowing.

SEDIMENTATION STUDY

The water moving over the land surface is the dominant agent of land space alteration. Near surface weathering provides sediment load for the flowing streams. Some of the load gets deposited along the path of the river and only the rivers to the sea carry a fraction of the total material waste from the lands. In fact, the land space evolves essentially due to the water flowing over it in small rills and gullies, joining to form small streams, which combine to form rivers. The process of these watercourses eroding and conveying water is a continuous process and has been going on since the formation of this planet and the elements surrounding it. Hence, rivers are ever changing but in a man's lifetime it may not be much depending on the land space through which it passes. The general adjective fluvial (from Latin fluvial meaning river) is Lease for the work done by river and fluvial system and applies to all the area draining a particular river extending from the drainage divides in the source areas of water and sediment, through the channels and valleys of the drainage basin, to depositional area such as the coasts.

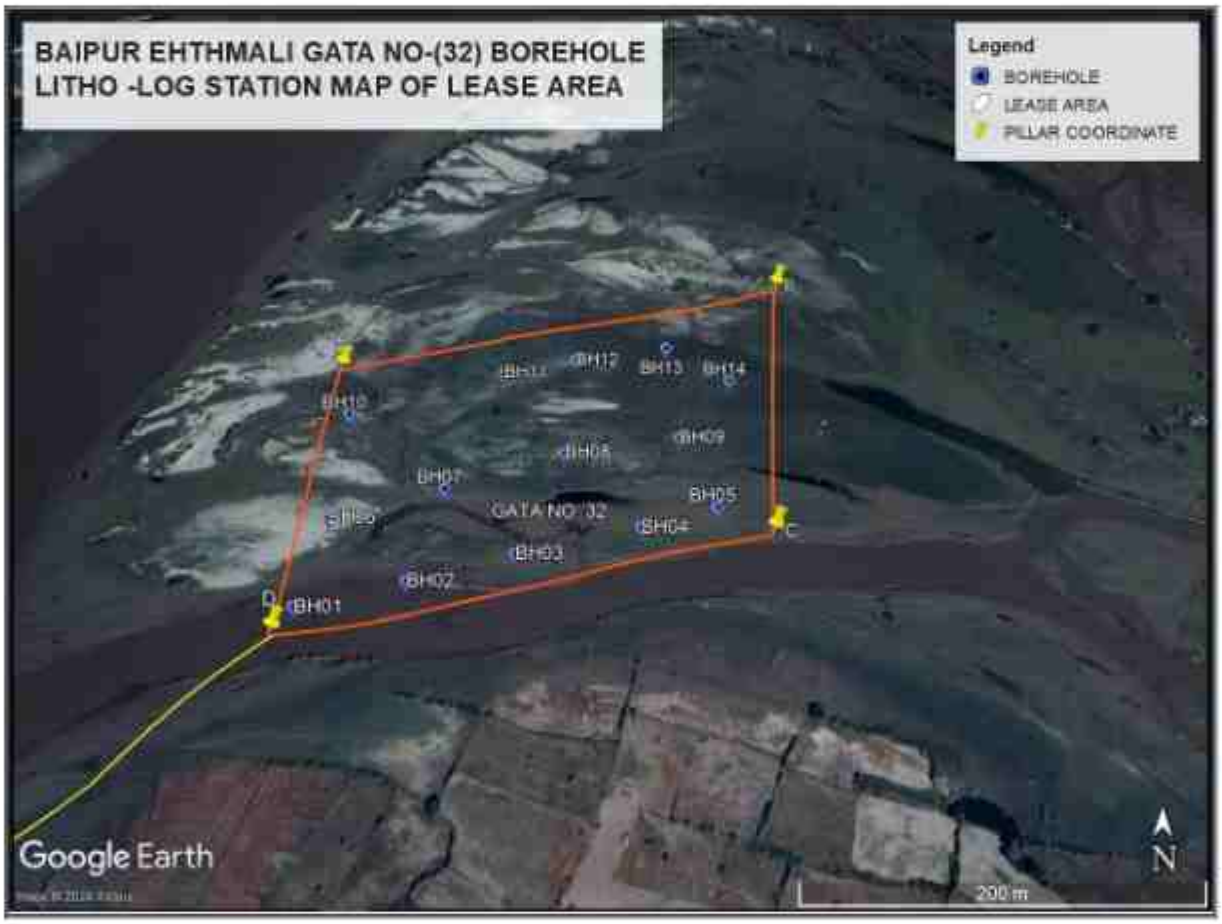


Fig.No.1: Borehole LITH-LOG Station

Mine Lease area Pillar Geo- Coordinate

Pillar No.	Latitude	Longitude
A	27°17'32.82"N	77°57'16.27"E
B	27°17'26.30"N	77°57'15.78"E
C	27°17'28.54"N	77°57'26.21"E
D	27°17'35.16"N	77°57'26.80"E

BORE HOLE LITH-LOG DATA

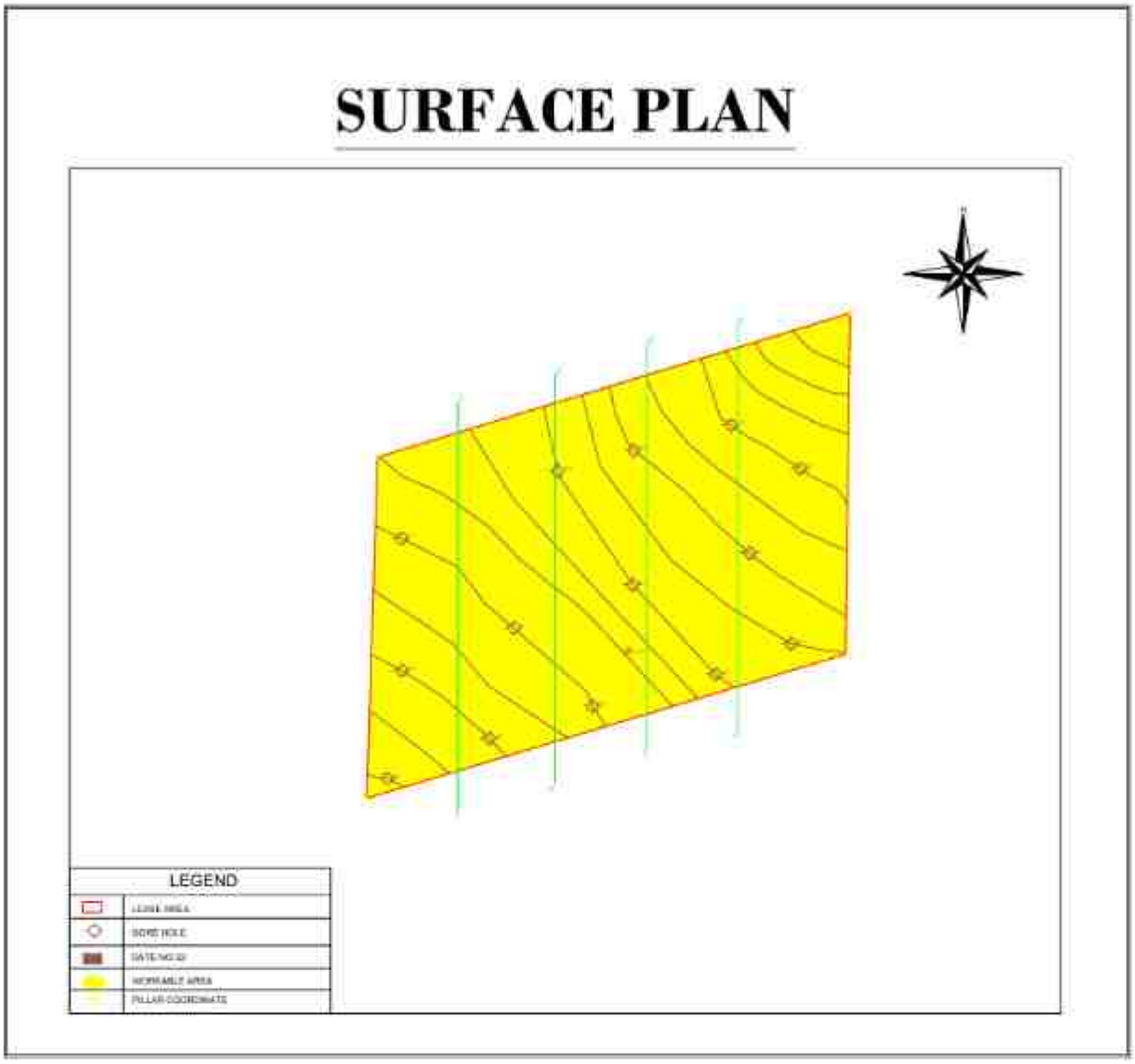
Table.No.1: Borehole lith-log data

S. No.	Borehole log	Latitude	Longitude	Depth (m)	Effective Layer/ Depth of Sand(m)	Type Reserve Observed	Elevation (MRL)
1.	Zero Level (Reference Point)	27°17'32.40"N	77°57'16.52"E	-	-	-	165
2.	BH1	27°17'26.63"N	77°57'16.22"E	3	2	Sand	170
3.	BH2	27°17'27.27"N	77°57'18.44"E	3	2	Sand	169
4.	BH3	27°17'27.79"N	77°57'20.71"E	3	1.5	Sand	165
5.	BH4	27°17'28.29"N	77°57'23.37"E	3	2.5	Sand	171
6.	BH5	27°17'28.80"N	77°57'25.05"E	3	2	Sand	167
7.	BH6	27°17'28.66"N	77°57'16.62"E	3	1.8	Sand	169
8.	BH7	27°17'29.35"N	77°57'19.08"E	3	2.2	Sand	164
9.	BH8	27°17'30.08"N	77°57'21.70"E	3	2	Sand	165
10.	BH9	27°17'30.57"N	77°57'24.28"E	3	2	Sand	173
11.	BH10	27°17'31.20"N	77°57'16.74"E	3	3	Sand	167
12.	BH11	27°17'32.37"N	77°57'20.22"E	3	2	Sand	165
13.	BH12	27°17'32.68"N	77°57'21.89"E	3	2	Sand	166
14.	BH13	27°17'33.08"N	77°57'24.05"E	3	1	Sand	168
15.	BH14	27°17'32.17"N	77°57'25.51"E	3	2	Sand	171

Table.No.2: Post Monsoon Deposit Calculation

A	Total Effective Bore Hole Locations	14
B	Average depth of Sand (b/a) (S)	2
C	Workable Lease Area (in ha.)	6.07
D	Estimated Sand Deposit = B*C*10000 (in cu.m)	**1,21,400**
G	Geological Reserve (cu.m)	**1,82,100**

Fig.No.2: SURVEY PLAN



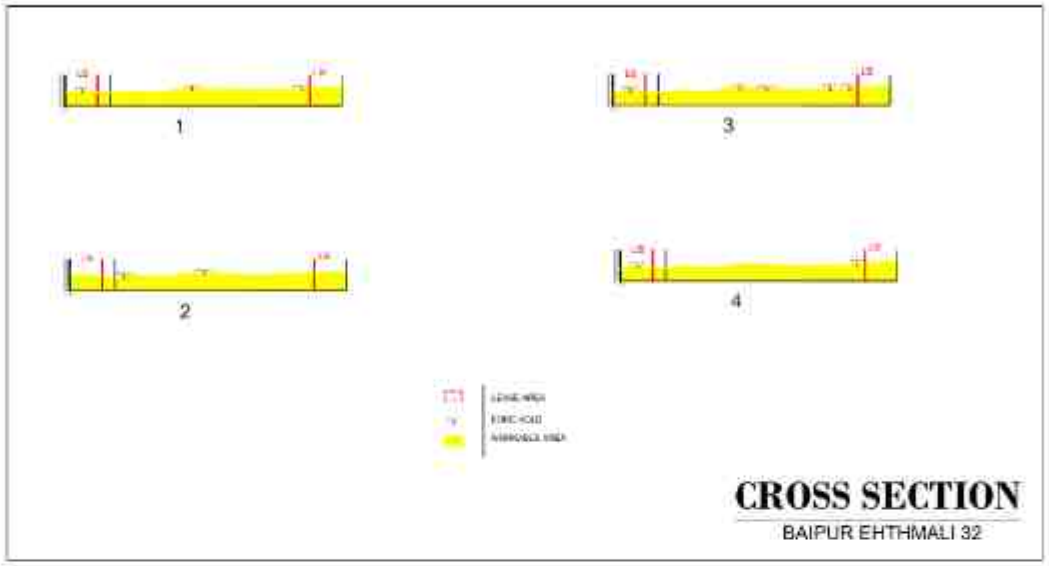


Table.No.3:

Particular	Area in ha.
Hard Compact soil area	0.0
Mined out area submerged under water	0.0
Workable area	6.07
Total Sanctioned Area	**6.07**

CONCLUSION:

The specific project is for sand mining over an area of 5.38 ha on the riverbed of Yamuna River. The location of the project is at Village- Madra, Tehsil-Sadar Tehsil, District- Agra, Uttar Pradesh.

The Replenishment study Technical Audit has been conducted on dated 02/11/2024.

Table No.4: The Summary of findings

Serial	Details	Post-monsoon reserve Estimation Results
A	Total Lease area in ha.	6.07 ha
C	Compact soil within lease area	0.0 ha
D	Mined out area submerged under water	0.0 ha
E = A- (B+C+D)	Effective Workable area	6.07 ha
F (Borehole reading)	Average depth of sand in meter	2.0 m
G = (E x F) x 10000	Present Sand Deposit Estimated (in workable area) (Mineable)	1,21,400 cu.m

OBSERVATION AND CONCLUSION

- The Reserve Estimation studies in the river bed site of Madanpur were conducted on 02-11- 2024. DGPS Co-ordinates were determined with the help of hand-held GPS so that the lease area boundaries are obtained. Simple grid sampling technique was used for sand reserve estimation. The entire lease area was divided into square grids of equal sizes (100m X 100m each) so that an even distribution of the lease area can be obtained. The square grids were numbered and depth of sand from each grid before intersecting ground water below bed was obtained with the help of digging equipment's such as Auger, spade, hand shovel, hammer, measuring tape etc.
- The total lease area is 6.07 ha. And after the monsoon season mining pits filled with sandy soil (approx. 10%) and (90%) fine sand deposit in pits.
- After study the total quantity available is 1, 21,400 cubic meters.

Fig.No.5: Site Photographs

DGPS Survey of mine lease area

Annexure I

महत्वपूर्ण
संख्या– 1659 /86–2023

प्रेषक,
डा0 रोशन जैकब,
सचिव,
उ0प्र0 शासन।

सेवा में,
समस्त जिलाधिकारी,
उत्तर प्रदेश।

भूतत्व एवं खनिकर्म अनुभाग लखनऊ दिनांक: 17 मई, 2023

विषयः–जनपद में विद्यमान खनन क्षेत्रों तथा नये चिन्हित खनन क्षेत्रों के डी0एस0आर0 Updation/Modification एवं खनन क्षेत्रों की Replenishment Study कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषय पर अवगत कराना है कि Sustainable Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के अनुसार जनपद में उपखनिज के क्षेत्रों का जिला सर्वेक्षण रिपोर्ट बनाया गया है, जिसका प्रत्येक पाँच वर्ष पर Updation/Modification किया जाना है। इसके साथ ही नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों की Replenishment Study भी कराया जाना है। उक्त कार्य हेतु जनपद स्तर पर निम्नवत् प्रक्रिया अपनाई जायेगी:–

(1) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट का (संलग्नक–1 के अनुसार) Updation/Modification करने हेतु विद्यमान डी0एस0आर0 क्षेत्रों एवं नये क्षेत्रों का चिन्हांकन किया जायेगा।

(2) जिलाधिकारी द्वारा विद्यमान डी0एस0आर0 क्षेत्रों एवं नये क्षेत्रों के डी0एस0आर0 में Updation हेतु NABET/QCI Accredited Agencies का चयन किया जायेगा (सूची–संलग्नक–2)। भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 द्वारा RFP से एजेन्सी का Empanelment तथा Rate Discovery भी की गयी है, जनपद उक्त का प्रयोग भी कर सकते हैं। (संलग्नक-3)

(3) जिला सर्वेक्षण रिपोर्ट के Updation हेतु भुगतान जिला खनिज फाउण्डेशन न्यास नियमावली, 2017 के नियम–17 (ब) के अनुसार डी0एम0एफ0 निधि से किया जायेगा ।

(4) अन्वेषण संस्थाओं द्वारा चिन्हित ब्लॉक का DGPS सर्वे करते हुए जियोकॉडिनेट निर्धारित किया जायेगा तथा क्षेत्र का कॉडिनेट एवं Route map दर्शाते हुए Enforcement and Monitoring Guidelines for Sand Mining 2020 के संलग्नक–I से VII में सूचना तैयार कर प्रस्तुत की जायेगी ।

(5) पट्टाधारक/परियोजना प्रस्तावक, क्षेत्र के Replenishment Study हेतु NABET/QCI Accredited Agencies अथवा विभाग द्वारा Empanelled Exploration Agencies का चयन करेगा तथा चयनित संस्था से पर्यावरण स्वच्छता प्रमाण पत्र की शर्तों के अधीन स्वयं के व्यय

पर Enforcement and Monitoring Guidelines for Sand Mining 2020 के भाग–5 के अनुसार Replenishment Study का कार्य करायेगा ।

(6) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट तथा Replenishment Study के परीक्षण हेतु जनपद स्तर पर अपर जिलाधिकारी/प्रभारी अधिकारी खनिज की अध्यक्षता में एक समिति का गठन किया जायेगा जिसमें सिंचाई, वन तथा राजस्व विभाग के अधिकारी सदस्य होंगे। जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक उक्त समिति के संयोजक सदस्य होंगे।

(7) बिन्दु संख्या–5 के अनुसार तैयार क्षेत्रवार जिला सर्वेक्षण रिपोर्ट तथा बिन्दु संख्या–6 के अनुसार तैयार Replenishment Study Report का परीक्षण बिन्दु सं0–6 के अनुसार गठित समिति द्वारा किया जायेगा ।

(8) विधिवत जिला सर्वेक्षण रिपोर्ट जनपदीय जिलाधिकारी द्वारा अनुमोदन हेतु निदेशालय को अग्रसारित किया जायेगा तथा जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक द्वारा Mine Mitra Portal पर Real time में Update किया जायेगा।

(9) जिलाधिकारी द्वारा साप्ताहिक रूप से जिला सर्वेक्षण रिपोर्ट के Updation/ Modification की समीक्षा की जायेगी तथा अधिकतम तीन माह में इस कार्य को पूर्ण कर लिया जायेगा ।

2. इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया जनपद में जिला सर्वेक्षण रिपोर्ट में विद्यमान उपखनिज के क्षेत्रों तथा नये क्षेत्रों को डी०एस०आर० में Updation/Modification एवं उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों के Replenishment Study हेतु उपरोक्तानुसार आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,

(डा0 रोशन जैकब)
सचिव।

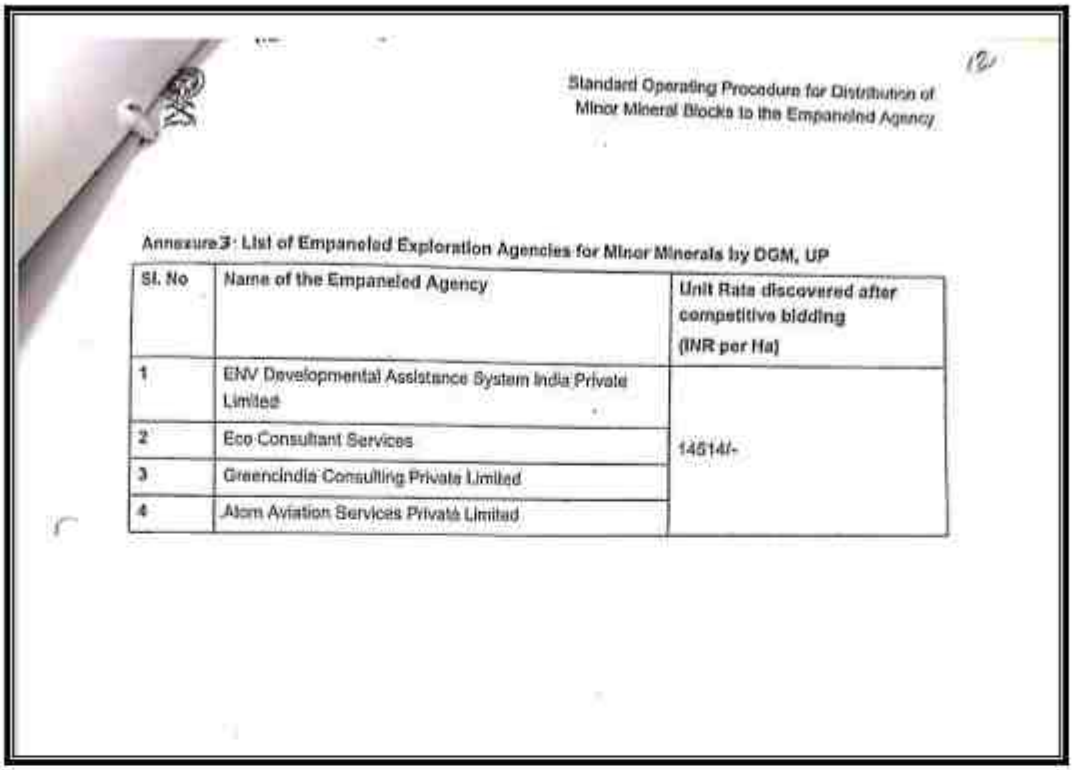
संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 को उनके पत्र संख्या–183/एम0–228/2017 खनन नीति(ix) के सन्दर्भ में।
2. समस्त मण्डलायुक्त, उ0प्र0।
3. समस्त ज्येष्ठ खान अधिकारी/खान अधिकारी/क्षेत्रीय कार्यालय, भूतत्व एवं खनिकर्म विभाग, उ0प्र0।

आज्ञा से,

(विपिन कुमार जैन)
विशेष सचिव।

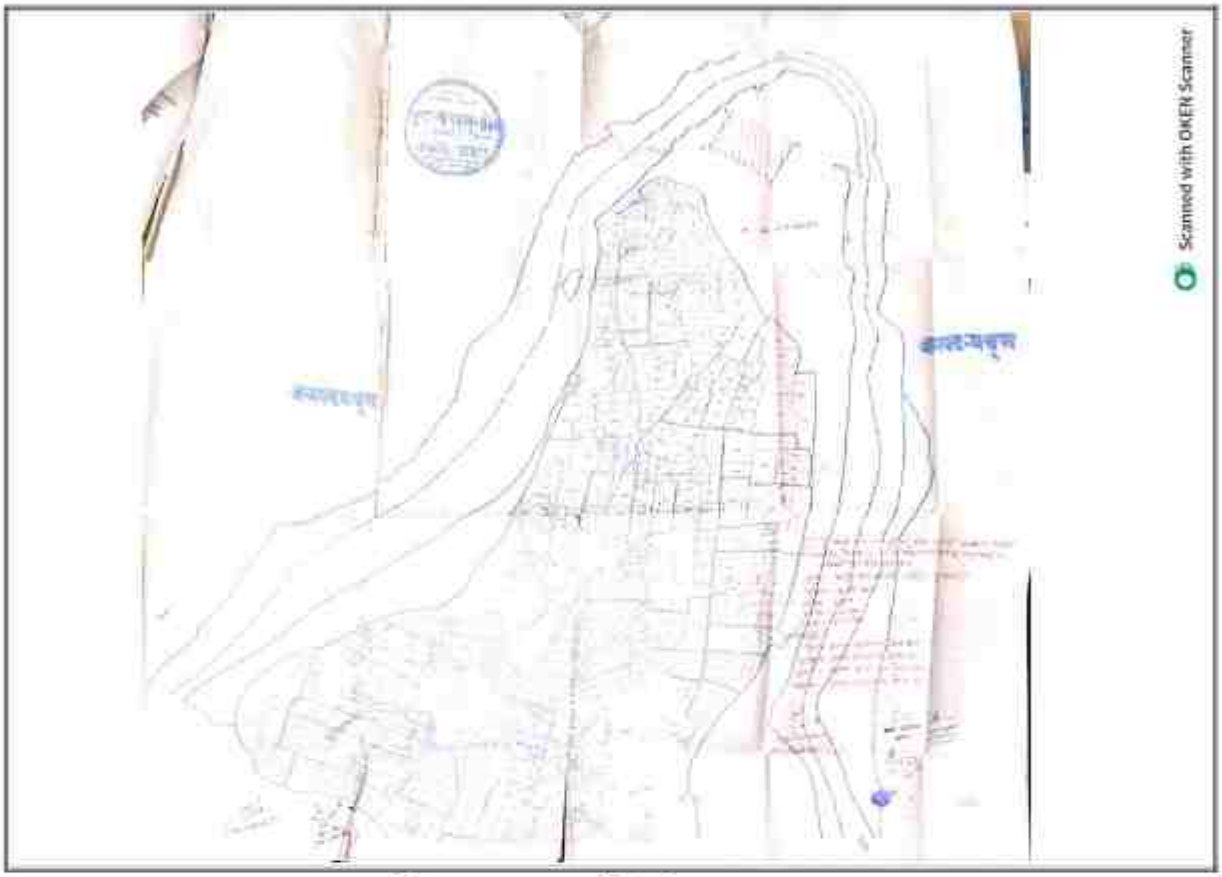


Standard Operating Procedure for Distribution of Minor Mineral Blocks to the Empaneled Agency

Annexure3: List of Empaneled Exploration Agencies for Minor Minerals by DGM, UP

Sl. No	Name of the Empaneled Agency	Unit Rate discovered after competitive bidding (INR per Ha)
1	ENV Developmental Assistance System India Private Limited	14514/-
2	Eco Consultant Services	
3	Greenclndia Consulting Private Limited	
4	Atom Aviation Services Private Limited	

Annexure II



Khasra map of the Lease area

ACCREDITATION BY NABET

Certificate. No.- NABET/EIA/2225/IA 0109, Validity- 29/08/2025

QUALITY COUNCIL OF INDIA
Creating an Ecosystem for Quality

National Accreditation Board for Education and Training

Certificate of Accreditation

Eco Consultant Services, Lucknow

B-1/1G, Opposite BSNL Office, Mantri Awas Road, Vishesh Khand – 1,
Gomti Nagar, Lucknow, Uttar Pradesh – 226010.

*The organization is accredited as **Category-B** under the QCI-NABET Scheme for Accreditation of EIA Consultant Organizations, Version 3. for preparing EIA-EMP reports in the following Sectors –*

S. No	Sector Description	Sector (as per)		Cat.
		NABET	MoEFCC	
1	Mining of mineral-opencast mining only	1	1 (a) (i)	A
2	Metallurgical industries (Ferrous only)	3	3 (a)	A
3	Distilleries	22	5 (g)	A
4	Sugar Industry	25	5 (j)	B
5	Building and construction projects	38	8 (a)	B
6	Townships and Area development projects	39	8 (b)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in in IAAC minutes dated November 15, 2022, and Supplementary Assessment minutes dated February 16, 2024, posted on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance with the terms and conditions mentioned in QCI-NABET's letter of accreditation bearing no. QCI/NABET/ENV/ACO/23/2723 dated March 31, 2023. The accreditation needs to be renewed before the expiry date by Eco Consultant Services, Lucknow following the due process of assessment.

Sr. Director, NABET	Certificate No.	Valid up to
Date: January 7, 2025	NABET/EIA/2225/IA 109_Rev.01	August 29, 2025

For the updated List of Accredited EIA Consultant Organizations with approved Sectors please refer to the QCI-NABET website.

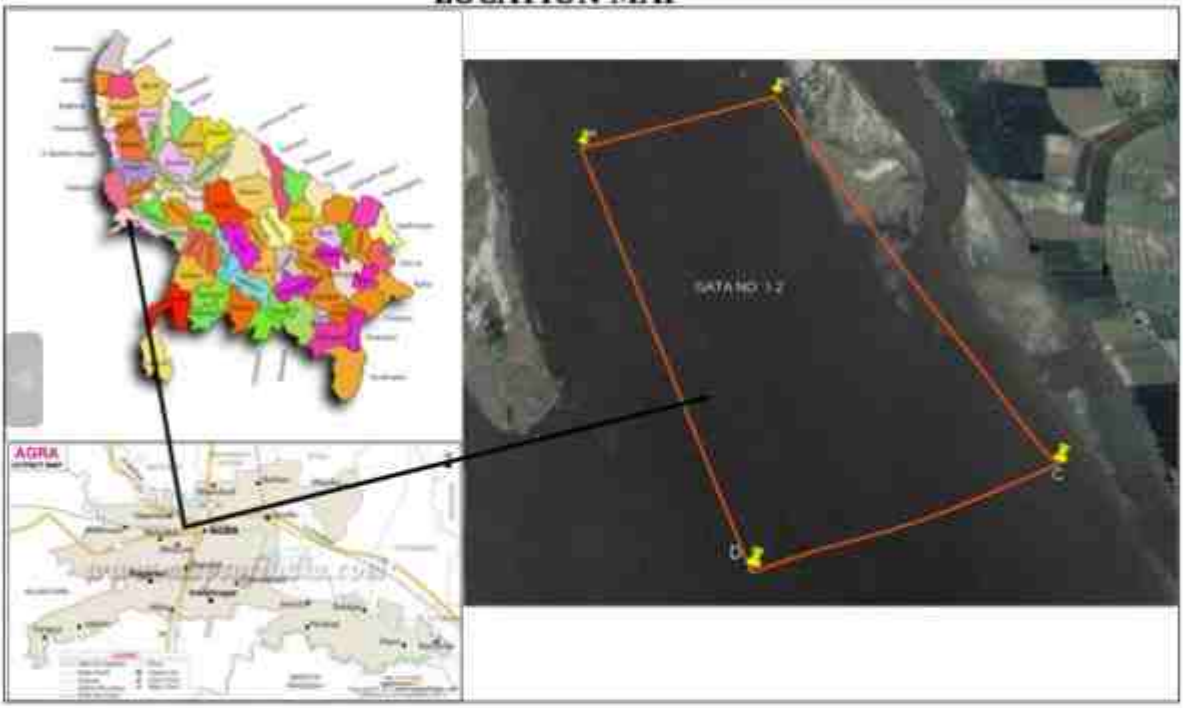
***

REPLENISHMENT STUDY WITH RESERVE ESTIMATION REPORT AS PER TECHNICAL AUDIT OF RIVER BED MINING LEASE

02-11-2024

Technical Audit of Swami Ehtmali Sand Mining Project
Gata no-1,2, Village Swami Ehtmali Tehsil- Sadar Tehsil, District- Agra U.P
Lease Area 6.07 (Ha) in River Bed of Yamuna

LOCATION MAP



PREPARED BY

ECO CONSULTANT SERVICES
B-1/1G, Vishesh Khand-1, Gomti Nagar Lucknow 226010
NABET Registration No.: NABET/EIA/2225/IA0109
Validity:- August 29, 2025

REPLENISHMENT STUDY

As per the provisions of EM Guidelines for Sand Mining - 2020, initially replenishment study requires four surveys-

1. The first survey needs to be carried out in the month of April for recording the level of mining lease before the monsoon.
2. The second survey is at the time of closing of mines for monsoon season. This survey will provide the quantity of the material excavated before the offset of monsoon.
3. The third survey needs to be carried out after the monsoon to know the quantum of material deposited/replenished in the mi ling lease.
4. The fourth survey at the end of March to know the quantity of material excavated during the financial year.

(For the subsequent years, there will be a requirement of only three surveys. The results of year-wise surveys help the state government to establish the replenishment rate of the river. Based on the replenishment rate future auction may be planned)

METHODOLOGY FOR REPLENISHMENT STUDY:

Physical survey of the field by the conventional method Adopted as one of the approved parameters of the Guidelines-

- The current study has been done on the basis of Physical Survey.
- DGPS and other survey tools were used to define the topography and contours of the lease area.

ORIGIN AND CONTROL OF MINERALIZATION

The river bed sand replenished every year with the sand carried out with flow of water in monsoon and there is no such control of mineralization as it depends on the nature of flow of river water.

DEPOSITION OF MINERALS IN RIVER BED

When the sediment transporting capacity of a river at a particular point becomes less than the sediment load being carried, as a result of reduction the velocity due to an increase in cross section or reduction in slope of the river, the excess sediment gets deposited on the river bed.

GEOMORPHOLOGY

With increase or decrease of predominant flow and sediment load of a river, there is a change in river bed level. Although changes in channel depth caused by aggradation or degradation of the river bed can be simulated, changes in width cannot. When attempting to model a natural system like fluvial morphology this is a significant limitation because channel cross section usually changes with time, and adjustment of both width and depth (in addition to changes in the planar form, roughness and other attributes) are quite common. River with adjustments may occur due to a wide range of morphological changes and channel responses. It may be widening or narrowing.

SEDIMENTATION STUDY

The water moving over the land surface is the dominant agent of land space alteration. Near surface weathering provides sediment load for the flowing streams. Some of the load gets deposited along the path of the river and only the rivers to the sea carry a fraction of the total material waste from the lands. In fact, the land space evolves essentially due to the water flowing over it in small rills and gullies, joining to form small streams, which combine to form rivers. The process of these watercourses eroding and conveying water is a continuous process and has been going on since the formation of this planet and the elements surrounding it. Hence, rivers are ever changing but in a man's lifetime it may not be much depending on the land space through which it passes. The general adjective fluvial (from Latin fluvial meaning river) is Lease for the work done by river and fluvial system and applies to all the area draining a particular river extending from the drainage divides in the source areas of water and sediment, through the channels and valleys of the drainage basin, to depositional area such as the coasts.

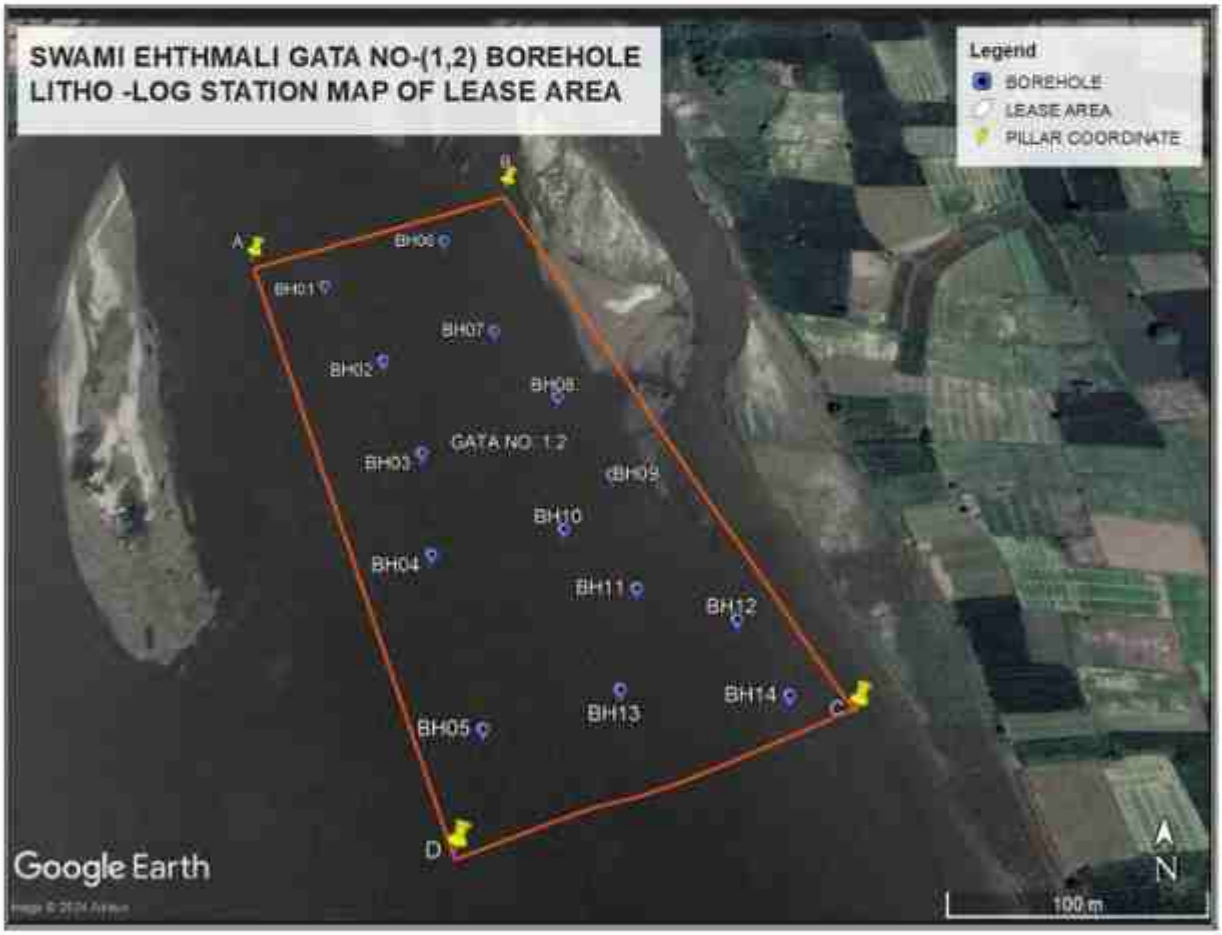


Fig.No.1: Borehole LITH-LOG Station

Mine Lease area Pillar Geo- Coordinate

Pillar No.	Latitude	Longitude
A	27°15'51.00"N	77°55'51.00"E
B	27°15'40.00"N	77°55'57.00"E
C	27°15'38.00"N	77°55'51.00"E
D	27°15'49.00"N	77°55'46.00"E

BORE HOLE LITH-LOG DATA

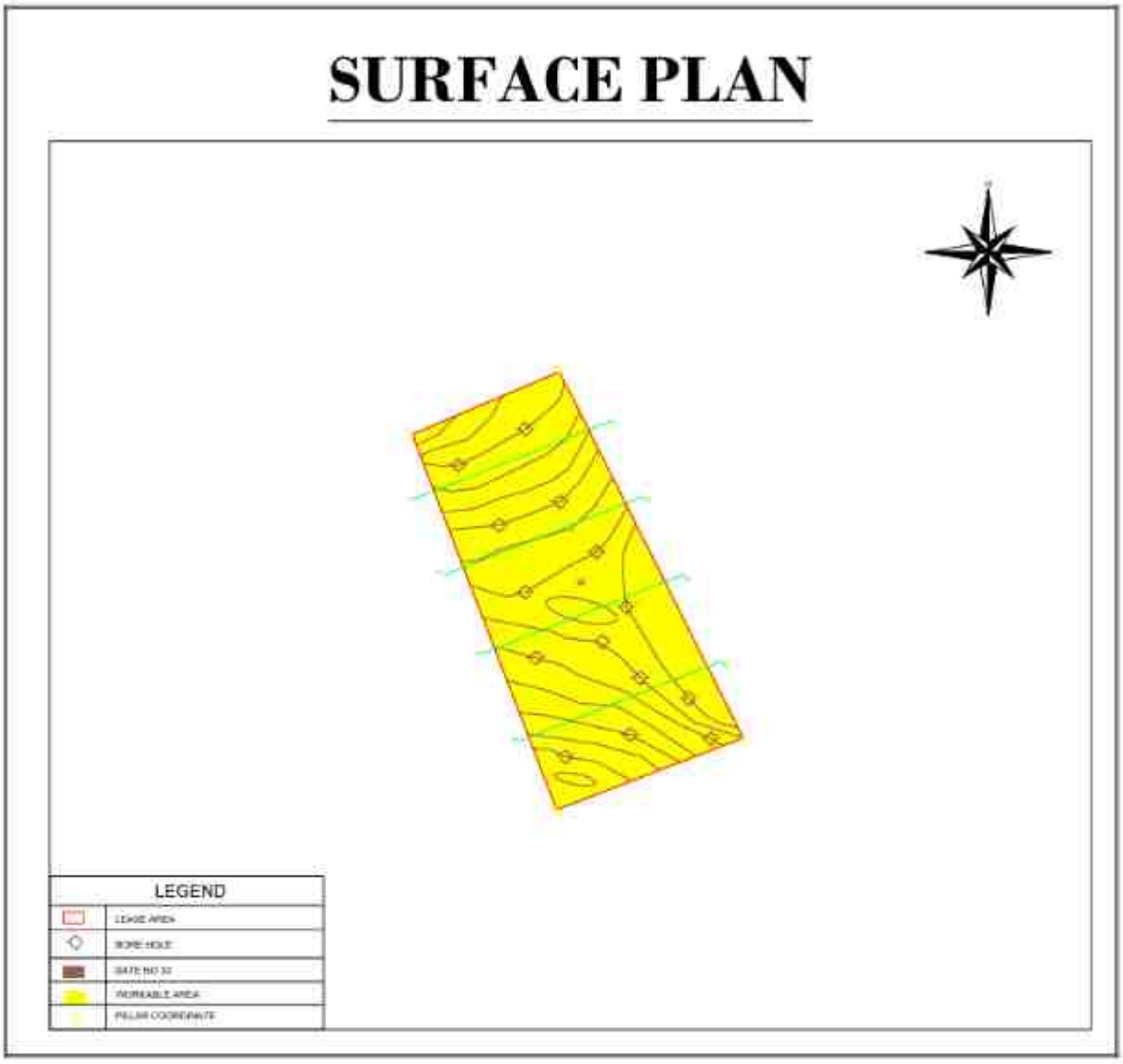
Table.No.1: Borehole lith-log data

S. No.	Borehole log	Latitude	Longitude	Depth (m)	Effective Layer/ Depth of Sand(m)	Type Reserve Observed	Elevation (MRL)
1.	Zero Level (Reference Point)	27°15'49.99"N	77°55'48.65"E	-	-	-	173 M
2.	BH1	27°15'48.06"N	77°55'47.63"E	3	1.248	Sand	173 M
3.	BH2	27°15'46.26"N	77°55'49.00"E	3	1.248	Sand	173 M
4.	BH3	27°15'44.28"N	77°55'49.92"E	3	1.248	Sand	173 M
5.	BH4	27°15'42.35"N	77°55'50.28"E	3	1.248	Sand	173 M
6.	BH5	27°15'39.51"N	77°55'51.33"E	3	1.248	Sand	178 M
7.	BH6	27°15'49.21"N	77°55'49.87"E	3	1.248	Sand	173 M
8.	BH7	27°15'46.96"N	77°55'51.04"E	3	1.248	Sand	173 M
9.	BH8	27°15'45.47"N	77°55'52.29"E	3	1.248	Sand	173 M
10.	BH9	27°15'43.86"N	77°55'53.28"E	3	1.248	Sand	173 M
11.	BH10	27°15'42.81"N	77°55'52.46"E	3	1.248	Sand	173 M
12.	BH11	27°15'41.76"N	77°55'53.68"E	3	1.248	Sand	179 M
13.	BH12	27°15'41.23"N	77°55'55.28"E	3	1.248	Sand	176 M
14.	BH13	27°15'40.11"N	77°55'53.40"E	3	1.248	Sand	175 M
15.	BH14	27°15'40.02"N	77°55'56.00"E	3	1.248	Sand	174 M

Table.No.2: Post Monsoon Deposit Calculation

A	Total Effective Bore Hole Locations	14
B	Average depth of Sand (b/a) (m)	1.248
C	Workable Lease Area (in ha.)	6.07
D	Estimated Sand Deposit = B*C*10000 (in cu.m)	**75,753.6**
G	Geological Reserve (cu.m)	**1,26,256**

Fig.No.2: Surface plan



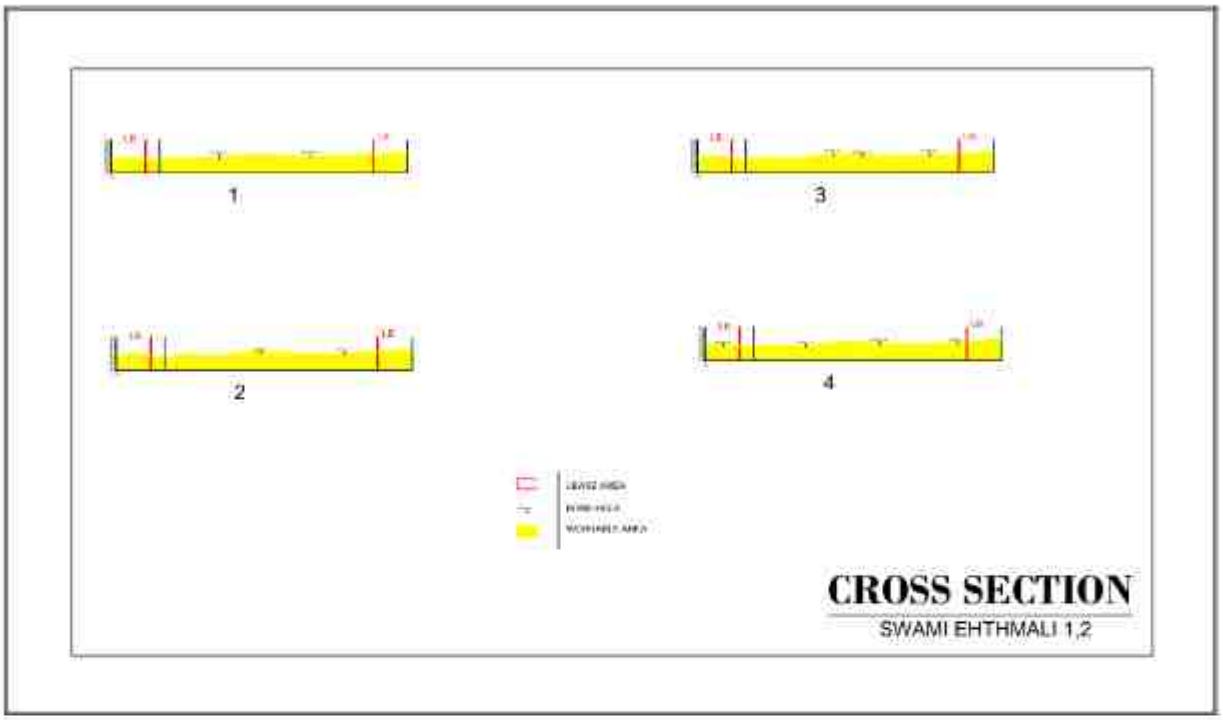


Table.No.3:

Particular	Area in ha.
Hard Compact soil area	0.0
Mined out area submerged under water	0.0
Workable area	6.07
Total Sanctioned Area	**6.07**

CONCLUSION:

The specific project is for sand mining over an area of 6.07 ha on the riverbed of Yamuna River. The location of the project is at Village- Swami Ehtmali, Tehsil-Sadar Tehsil, District- Agra, Uttar Pradesh.

The Replenishment study Technical Audit has been conducted on dated 02/11/2024.

Table No.4: The Summary of findings

Serial	Details	Post-monsoon reserve Estimation Results
A	Total Lease area in ha.	6.07 ha
C	Compact soil within lease area	0.0 ha
D	Mined out area submerged under water	0.0 ha
E = A- (B+C+D)	Effective Workable area	6.07 ha
F (Borehole reading)	Average depth of sand in meter	1.248 m
G = (E x F) x 10000	Present Sand Deposit Estimated (in workable area) (Mineable)	**75,753.6Cu.m**

OBSERVATION AND CONCLUSION

- The Reserve Estimation studies in the river bed site of Swami Ehtmali were conducted on 02-11- 2024. DGPS Co-ordinates were determined with the help of hand-held GPS so that the lease area boundaries are obtained. Simple grid sampling technique was used for sand reserve estimation. The entire lease area was divided into square grids of equal sizes (100m X 100m each) so that an even distribution of the lease area can be obtained. The square grids were numbered and depth of sand from each grid before intersecting ground water below bed was obtained with the help of digging equipment's such as Auger, spade, hand shovel, hammer, measuring tape etc.
- The total lease area is 6.07 ha. And after the monsoon season mining pits filled with sandy soil & Hard and compact soil (approx. 10%) and (90%) fine sand deposit in pits.
- After study the total quantity available is **75,753.6** cubic meters.

Fig.No.5: Site Photographs

DGPS Survey of mine lease area

Annexure I

महत्वपूर्ण
संख्या– 1659 /86–2023

प्रेषक,
डा0 रोशन जैकब,
सचिव,
उ0प्र0 शासन।

सेवा में,
समस्त जिलाधिकारी,
उत्तर प्रदेश।

भूतत्व एवं खनिकर्म अनुभाग लखनऊ दिनांक: 17 मई, 2023

विषयः–जनपद में विद्यमान खनन क्षेत्रों तथा नये चिन्हित खनन क्षेत्रों के डी0एस0आर0 Updation/Modification एवं खनन क्षेत्रों की Replenishment Study कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषय पर अवगत कराना है कि Sustainable Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के अनुसार जनपद में उपखनिज के क्षेत्रों का जिला सर्वेक्षण रिपोर्ट बनाया गया है, जिसका प्रत्येक पाँच वर्ष पर Updation/Modification किया जाना है। इसके साथ ही नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों की Replenishment Study भी कराया जाना है। उक्त कार्य हेतु जनपद स्तर पर निम्नवत् प्रक्रिया अपनाई जायेगी:–

(1) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट का (संलग्नक–1 के अनुसार) Updation/Modification करने हेतु विद्यमान डी0एस0आर0 क्षेत्रों एवं नये क्षेत्रों का चिन्हांकन किया जायेगा।

(2) जिलाधिकारी द्वारा विद्यमान डी0एस0आर0 क्षेत्रों एवं नये क्षेत्रों के डी0एस0आर0 में Updation हेतु NABET/QCI Accredited Agencies का चयन किया जायेगा (सूची–संलग्नक–2)। भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 द्वारा RFP से एजेन्सी का Empanelment तथा Rate Discovery भी की गयी है, जनपद उक्त का प्रयोग भी कर सकते हैं। (संलग्नक–3)

(3) जिला सर्वेक्षण रिपोर्ट के Updation हेतु भुगतान जिला खनिज फाउण्डेशन न्यास नियमावली, 2017 के नियम–17 (ब) के अनुसार डी0एम0एफ0 निधि से किया जायेगा ।

(4) अन्वेषण संस्थाओं द्वारा चिन्हित ब्लॉक का DGPS सर्वे करते हुए जियोकॉडिनेट निर्धारित किया जायेगा तथा क्षेत्र का कॉडिनेट एवं Route map दर्शाते हुए Enforcement and Monitoring Guidelines for Sand Mining 2020 के संलग्नक–I से VII में सूचना तैयार कर प्रस्तुत की जायेगी ।

(5) पट्टाधारक/परियोजना प्रस्तावक, क्षेत्र के Replenishment Study हेतु NABET/QCI Accredited Agencies अथवा विभाग द्वारा Empanelled Exploration Agencies का चयन करेगा तथा चयनित संस्था से पर्यावरण स्वच्छता प्रमाण पत्र की शर्तों के अधीन स्वयं के व्यय

पर Enforcement and Monitoring Guidelines for Sand Mining 2020 के भाग–5 के अनुसार Replenishment Study का कार्य करायेगा ।

(6) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट तथा Replenishment Study के परीक्षण हेतु जनपद स्तर पर अपर जिलाधिकारी/प्रभारी अधिकारी खनिज की अध्यक्षता में एक समिति का गठन किया जायेगा जिसमें सिंचाई, वन तथा राजस्व विभाग के अधिकारी सदस्य होंगे। जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक उक्त समिति के संयोजक सदस्य होंगे।

(7) बिन्दु संख्या–5 के अनुसार तैयार क्षेत्रवार जिला सर्वेक्षण रिपोर्ट तथा बिन्दु संख्या–6 के अनुसार तैयार Replenishment Study Report का परीक्षण बिन्दु सं0–6 के अनुसार गठित समिति द्वारा किया जायेगा ।

(8) विधिवत जिला सर्वेक्षण रिपोर्ट जनपदीय जिलाधिकारी द्वारा अनुमोदन हेतु निदेशालय को अग्रसारित किया जायेगा तथा जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक द्वारा Mine Mitra Portal पर Real time में Update किया जायेगा।

(9) जिलाधिकारी द्वारा साप्ताहिक रूप से जिला सर्वेक्षण रिपोर्ट के Updation/ Modification की समीक्षा की जायेगी तथा अधिकतम तीन माह में इस कार्य को पूर्ण कर लिया जायेगा ।

2. इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया जनपद में जिला सर्वेक्षण रिपोर्ट में विद्यमान उपखनिज के क्षेत्रों तथा नये क्षेत्रों के डी०एस०आर० में Updation/Modification एवं उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों के Replenishment Study हेतु उपरोक्तानुसार आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,

(डा0 रोशन जैकब)
सचिव।

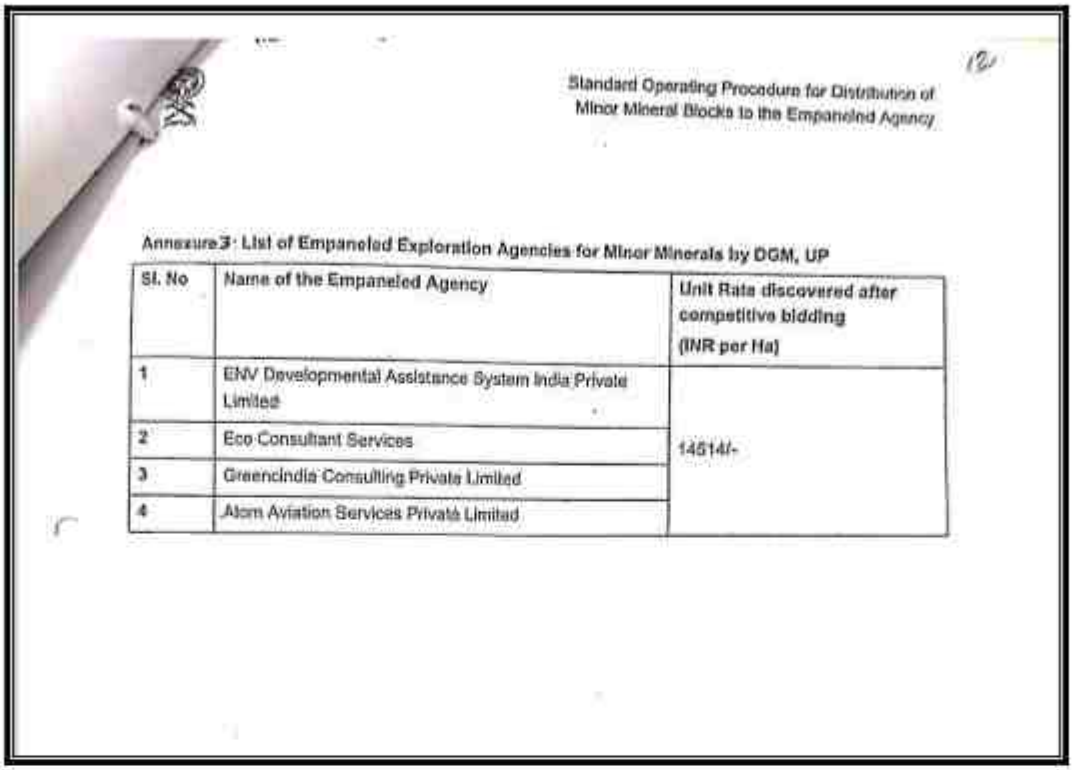
संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 को उनके पत्र संख्या–183/एम0–228/2017 खनन नीति(ix) के सन्दर्भ में।
2. समस्त मण्डलायुक्त, उ0प्र0।
3. समस्त ज्येष्ठ खान अधिकारी/खान अधिकारी/क्षेत्रीय कार्यालय, भूतत्व एवं खनिकर्म विभाग, उ0प्र0।

आज्ञा से,

(विपिन कुमार जैन)
विशेष सचिव।

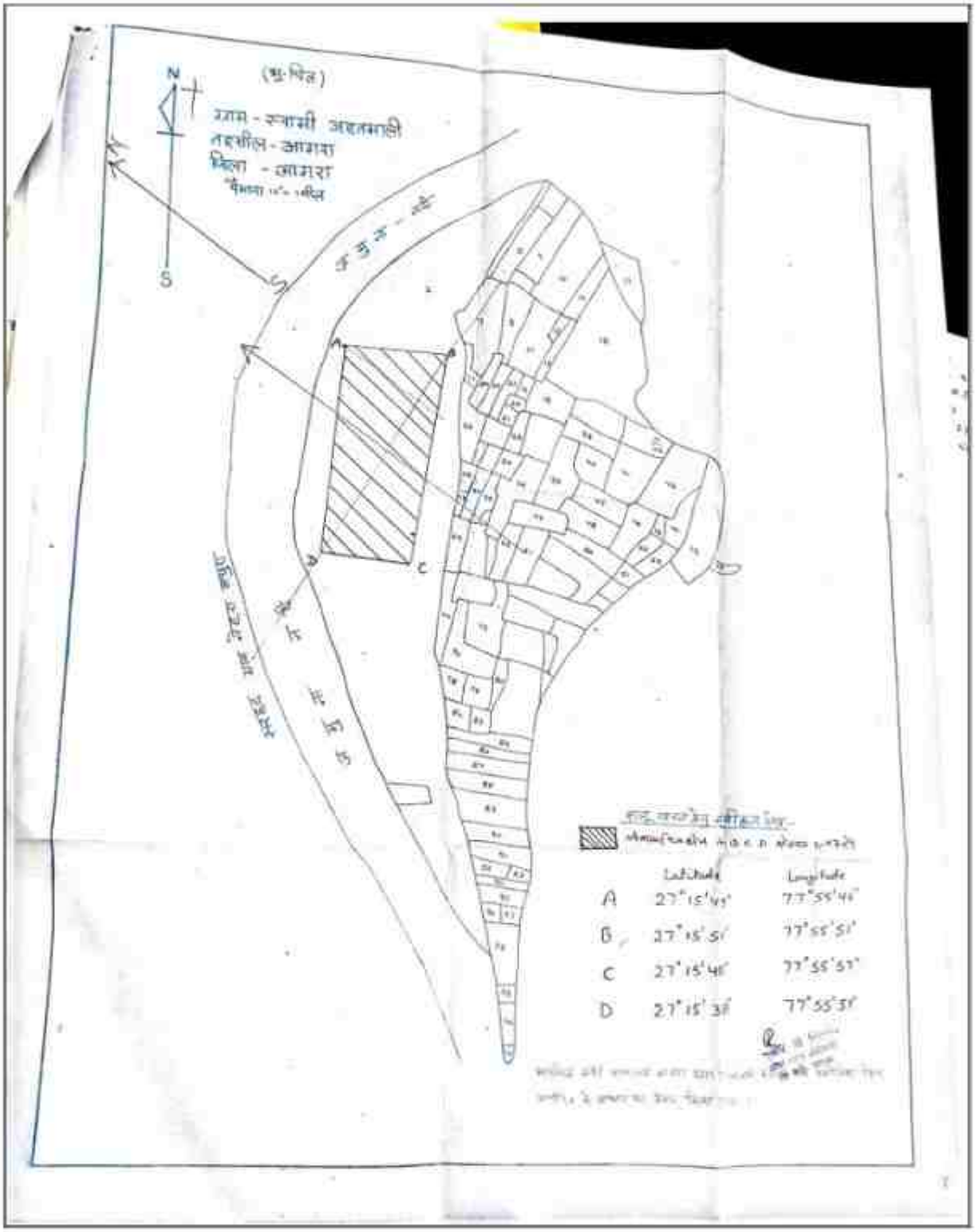


Standard Operating Procedure for Distribution of Minor Mineral Blocks to the Empaneled Agency

Annexure3: List of Empaneled Exploration Agencies for Minor Minerals by DGM, UP

Sl. No	Name of the Empaneled Agency	Unit Rate discovered after competitive bidding (INR per Ha)
1	ENV Developmental Assistance System India Private Limited	14514/-
2	Eco Consultant Services	
3	GreenCindia Consulting Private Limited	
4	Atom Aviation Services Private Limited	

Annexure II



Khasra map of the Lease area

ACCREDITATION BY NABET

Certificate. No.- NABET/EIA/2225/IA 0109, Validity- 29/08/2025

QUALITY COUNCIL® OF INDIA
Creating an Ecosystem for Quality

National Accreditation Board for Education and Training

Certificate of Accreditation

Eco Consultant Services, Lucknow

B-1/1G, Opposite BSNL Office, Mantri Awas Road, Vishesh Khand – 1,
Gomti Nagar, Lucknow, Uttar Pradesh – 226010.

*The organization is accredited as **Category-B** under the QCI-NABET Scheme for Accreditation of EIA Consultant Organizations, Version 3. for preparing EIA-EMP reports in the following Sectors –*

S. No	Sector Description	Sector (as per)		Cat.
		NABET	MoEFCC	
1	Mining of mineral-opencast mining only	1	1 (a) (i)	A
2	Metallurgical industries (Ferrous only)	3	3 (a)	A
3	Distilleries	22	5 (g)	A
4	Sugar Industry	25	5 (j)	B
5	Building and construction projects	38	8 (a)	B
6	Townships and Area development projects	39	8 (b)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in in IAAC minutes dated November 15, 2022, and Supplementary Assessment minutes dated February 16, 2024, posted on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance with the terms and conditions mentioned in QCI-NABET's letter of accreditation bearing no. QCI/NABET/ENV/ACO/23/2723 dated March 31, 2023. The accreditation needs to be renewed before the expiry date by Eco Consultant Services, Lucknow following the due process of assessment.

Sr. Director, NABET	Certificate No.	Valid up to
Date: January 7, 2025	NABET/EIA/2225/IA 109_Rev.01	August 29, 2025

For the updated List of Accredited EIA Consultant Organizations with approved Sectors please refer to the QCI-NABET website.

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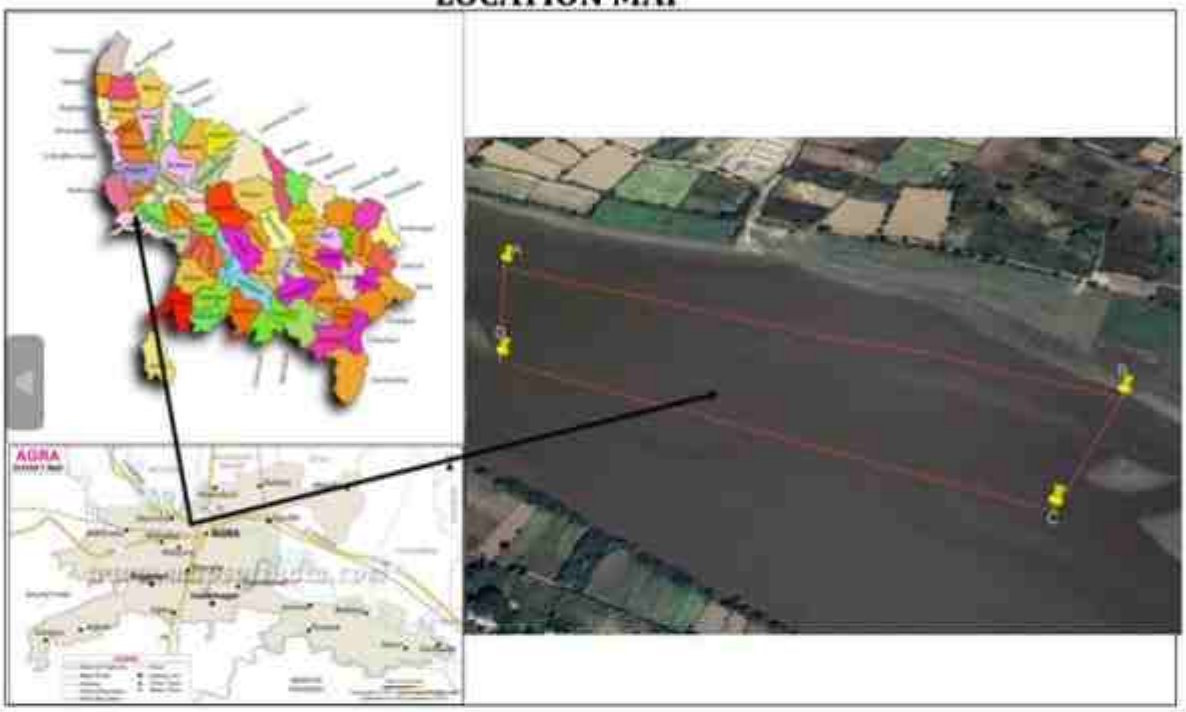
REPLENISHMENT STUDY WITH RESERVE ESTIMATION REPORT AS PER TECHNICAL AUDIT OF RIVER BED MINING LEASE

02-11-2024

Technical Audit of Madanpur Sand Mining Project
Gata no-12MI, Village Madanpur Tehsil- Ehtmadpur Road, District- Agra U.P
Lease Area 7.28 (Ha) in River Bed of Yamuna

LOCATION MAP



Prepared By

Eco Consultant Services
2nd Floor Trinity Square, Badshah Nagar, Lucknow, UP 226007
NABET Registration No.: NABET/EIA/2225/IA0109
Validity:- August 29, 2025

REPLENISHMENT STUDY

As per the provisions of EM Guidelines for Sand Mining - 2020, initially replenishment study requires four surveys-

1. The first survey needs to be carried out in the month of April for recording the level of mining lease before the monsoon.
2. The second survey is at the time of closing of mines for monsoon season. This survey will provide the quantity of the material excavated before the offset of monsoon.
3. The third survey needs to be carried out after the monsoon to know the quantum of material deposited/replenished in the mi ling lease.
4. The fourth survey at the end of March to know the quantity of material excavated during the financial year.

(For the subsequent years, there will be a requirement of only three surveys. The results of year-wise surveys help the state government to establish the replenishment rate of the river. Based on the replenishment rate future auction may be planned)

METHODOLOGY FOR REPLENISHMENT STUDY:

Physical survey of the field by the conventional method Adopted as one of the approved parameters of the Guidelines-

- The current study has been done on the basis of Physical Survey.
- DGPS and other survey tools were used to define the topography and contours of the lease area.

ORIGIN AND CONTROL OF MINERALIZATION

The river bed sand replenished every year with the sand carried out with flow of water in monsoon and there is no such control of mineralization as it depends on the nature of flow of river water.

DEPOSITION OF MINERALS IN RIVER BED

When the sediment transporting capacity of a river at a particular point becomes less than the sediment load being carried, as a result of reduction the velocity due to an increase in cross section or reduction in slope of the river, the excess sediment gets deposited on the river bed.

GEOMORPHOLOGY

With increase or decrease of predominant flow and sediment load of a river, there is a change in river bed level. Although changes in channel depth caused by aggradation or degradation of the river bed can be simulated, changes in width cannot. When attempting to model a natural system like fluvial morphology this is a significant limitation because channel cross section usually changes with time, and adjustment of both width and depth (in addition to changes in the planar form, roughness and other attributes) are quite common. River with adjustments may occur due to a wide range of morphological changes and channel responses. It may be widening or narrowing.

SEDIMENTATION STUDY

The water moving over the land surface is the dominant agent of land space alteration. Near surface weathering provides sediment load for the flowing streams. Some of the load gets deposited along the path of the river and only the rivers to the sea carry a fraction of the total material waste from the lands. In fact, the land space evolves essentially due to the water flowing over it in small rills and gullies, joining to form small streams, which combine to form rivers. The process of these watercourses eroding and conveying water is a continuous process and has been going on since the formation of this planet and the elements surrounding it. Hence, rivers are ever changing but in a man's lifetime it may not be much depending on the land space through which it passes. The general adjective fluvial (from Latin fluvial meaning river) is Lease for the work done by river and fluvial system and applies to all the area draining a particular river extending from the drainage divides in the source areas of water and sediment, through the channels and valleys of the drainage basin, to depositional area such as the coasts.

Fig.No.1: Borehole LITH-LOG Station

BORE HOLE LITH-LOG DATA

Table.No.1: Borehole lith-log data

S. No.	Borehole log	Latitude	Longitude	Depth (m)	Effective Layer/ Depth of Sand(m)	Type Reserve Observed	Elevation (MRL)
1.	Zero Level (Reference Point)	27°15'44.82"N	78° 0'36.25"E	-	-	-	172 M
2.	BH1	27°15'40.86"N	78° 0'37.95"E	3	1.4	Sand	172 M
3.	BH2	27°15'39.85"N	78° 0'41.16"E	3	1.4	Sand	172 M
4.	BH3	27°15'38.86"N	78° 0'44.44"E	3	1	Sand	172 M
5.	BH4	27°15'38.10"N	78° 0'47.54"E	3	1.2	Sand	172 M
6.	BH5	27°15'37.01"N	78° 0'50.78"E	3	1	Sand	172 M
7.	BH6	27°15'36.13"N	78° 0'53.87"E	3	1.2	Sand	172 M
8.	BH7	27°15'43.70"N	78° 0'36.87"E	3	1.2	Sand	172 M
9.	BH8	27°15'42.73"N	78° 0'39.56"E	3	1	Sand	172 M
10.	BH9	27°15'42.00"N	78° 0'42.85"E	3	1.2	Sand	172 M
11.	BH10	27°15'41.08"N	78° 0'46.32"E	3	1.2	Sand	172 M
12.	BH11	27°15'40.29"N	78° 0'49.31"E	3	1	Sand	173 M
13.	BH12	27°15'39.06"N	78° 0'52.02"E	3	1.2	Sand	174 M
14.	BH13	27°15'38.37"N	78° 0'54.67"E	3	1.2	Sand	178 M
15.	BH14	27°15'37.30"N	78° 0'55.16"E	3	1.2	Sand	175 M

Table.No.2: Post Monsoon Deposit Calculation

A	Total Effective Bore Hole Locations	14
B	Average depth of morrum (b/a) (m)	1.2
C	Workable Lease Area (in ha.)	7.28
D	Estimated Sand Deposit = B*C*10000 (in cu.m)	**87,360**
G	Geological Reserve (cu.m)	**2,18400**

Fig.No.2: Surface plan

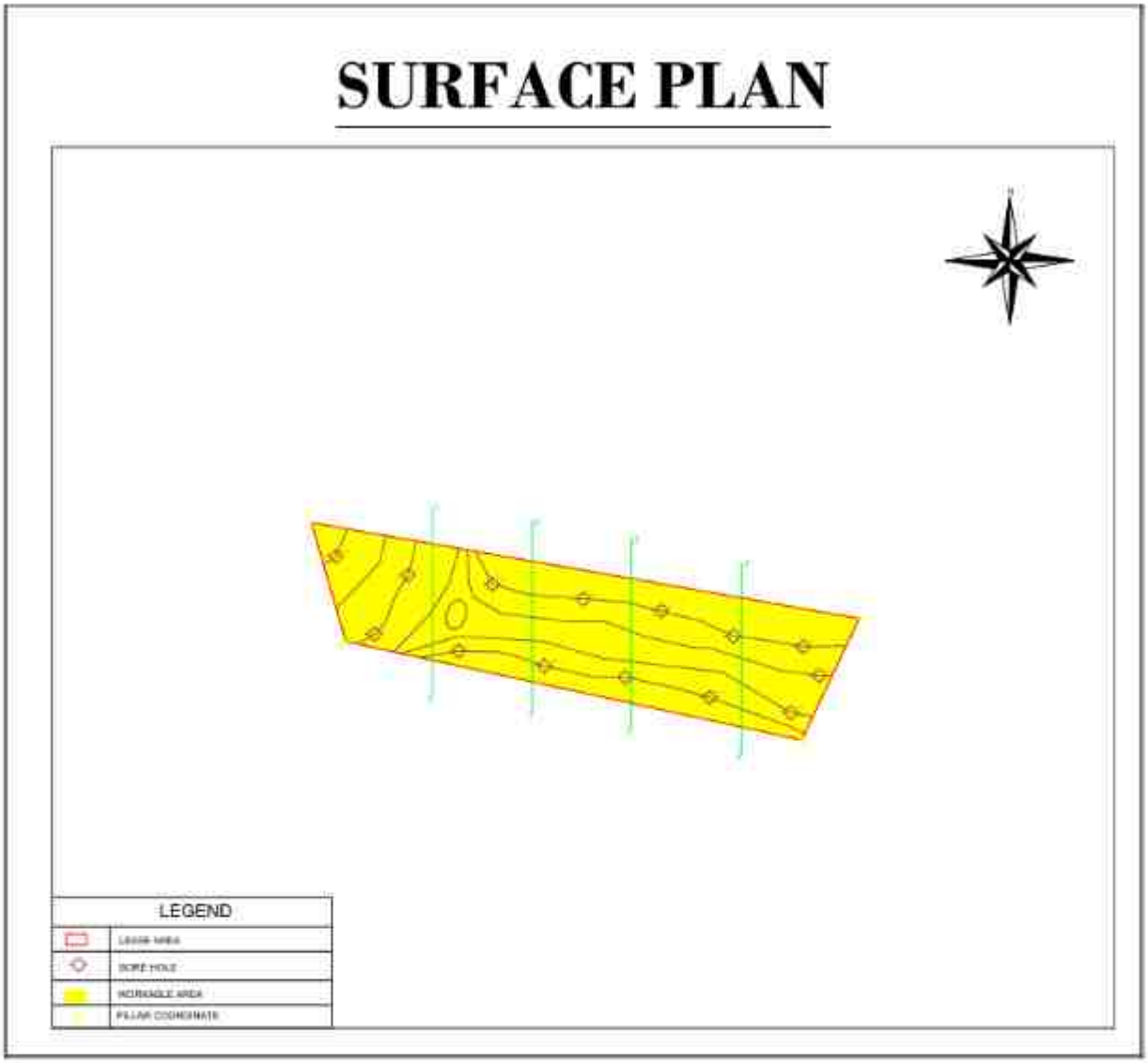


Table.No.3:

Particular	Area in ha.
Hard Compact soil area	0
Mined out area submerged under water	0
Workable area	7.28
Total Sanctioned Area	**7.28**

CONCLUSION:

The specific project is for sand mining over an area of 7.28 ha on the riverbed of Yamuna River. The location of the project is at Village- Madanpur, Tehsil-Ehtmadpur Tehsil, District- Agra, Uttar Pradesh.

The Replenishment study Technical Audit has been conducted on dated 02/11/2024.

Table No.4: The Summary of findings

Serial	Details	Post-monsoon reserve Estimation Results
A	Total Lease area in ha.	7.28 ha
C	Compact soil within lease area	0.0 ha
D	Mined out area submerged under water	0.0 ha
E = A- (B+C+D)	Effective Workable area	7.28 ha
F (Borehole reading)	Average depth of sand in meter	1.2 m
G = (E x F) x 10000	Present Sand Deposit Estimated (in workable area) (Mineable)	**87,360 cu.m**

OBSERVATION AND CONCLUSION

- The Reserve Estimation studies in the river bed site of Madanpur were conducted on 02-11- 2024. DGPS Co-ordinates were determined with the help of hand-held GPS so that the lease area boundaries are obtained. Simple grid sampling technique was used for sand reserve estimation. The entire lease area was divided into square grids of equal sizes (100m X 100m each) so that an even distribution of the lease area can be obtained. The square grids were numbered and depth of sand from each grid before intersecting ground water below bed was obtained with the help of digging equipment's such as Auger, spade, hand shovel, hammer, measuring tape etc.
- The total lease area is 7.28 ha. And after the monsoon season mining pits filled with sandy soil & Hard and compact soil (approx. 10%) and (90%) fine sand deposit in pits.
- After study the total quantity available is 87,360 cubic meters.

Fig.No.5: Site Photographs

DGPS Survey of mine lease area

Annexure I

महत्वपूर्ण
संख्या– 1659 /86–2023

प्रेषक,
डा0 रोशन जैकब,
सचिव,
उ0प्र0 शासन।

सेवा में,
समस्त जिलाधिकारी,
उत्तर प्रदेश।

भूतत्व एवं खनिकर्म अनुभाग
लखनऊ दिनांक: 17 मई, 2023

विषयः–जनपद में विद्यमान खनन क्षेत्रों तथा नये चिन्हित खनन क्षेत्रों के डी०एस०आर० Updation/Modification एवं खनन क्षेत्रों की Replenishment Study कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषय पर अवगत कराना है कि Sustainable Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के अनुसार जनपद में उपखनिज के क्षेत्रों का जिला सर्वेक्षण रिपोर्ट बनाया गया है, जिसका प्रत्येक पाँच वर्ष पर Updation/Modification किया जाना है। इसके साथ ही नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों की Replenishment Study भी कराया जाना है। उक्त कार्य हेतु जनपद स्तर पर निम्नवत् प्रक्रिया अपनाई जायेगी:–

(1) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट का (संलग्नक–1 के अनुसार) Updation/Modification करने हेतु विद्यमान डी०एस०आर० क्षेत्रों एवं नये क्षेत्रों का चिन्हांकन किया जायेगा।

(2) जिलाधिकारी द्वारा विद्यमान डी०एस०आर० क्षेत्रों एवं नये क्षेत्रों के डी०एस०आर० में Updation हेतु NABET/QCI Accredited Agencies का चयन किया जायेगा (सूची–संलग्नक–2)। भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 द्वारा RFP से एजेन्सी का Empanelment तथा Rate Discovery भी की गयी है, जनपद उक्त का प्रयोग भी कर सकते हैं। (संलग्नक-3)

(3) जिला सर्वेक्षण रिपोर्ट के Updation हेतु भुगतान जिला खनिज फाउण्डेशन न्यास नियमावली, 2017 के नियम–17 (ब) के अनुसार डी०एम०एफ० निधि से किया जायेगा ।

(4) अन्वेषण संस्थाओं द्वारा चिन्हित ब्लॉक का DGPS सर्वे करते हुए जियोकॉडिनेट निर्धारित किया जायेगा तथा क्षेत्र का कॉडिनेट एवं Route map दर्शाते हुए Enforcement and Monitoring Guidelines for Sand Mining 2020 के संलग्नक–I से VII में सूचना तैयार कर प्रस्तुत की जायेगी ।

(5) पट्टाधारक/परियोजना प्रस्तावक, क्षेत्र के Replenishment Study हेतु NABET/QCI Accredited Agencies अथवा विभाग द्वारा Empanelled Exploration Agencies का चयन करेगा तथा चयनित संस्था से पर्यावरण स्वच्छता प्रमाण पत्र की शर्तों के अधीन स्वयं के व्यय

पर Enforcement and Monitoring Guidelines for Sand Mining 2020 के भाग–5 के अनुसार Replenishment Study का कार्य करायेगा ।

(6) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट तथा Replenishment Study के परीक्षण हेतु जनपद स्तर पर अपर जिलाधिकारी/प्रभारी अधिकारी खनिज की अध्यक्षता में एक समिति का गठन किया जायेगा जिसमें सिंचाई, वन तथा राजस्व विभाग के अधिकारी सदस्य होंगे। जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक उक्त समिति के संयोजक सदस्य होंगे।

(7) बिन्दु संख्या–5 के अनुसार तैयार क्षेत्रवार जिला सर्वेक्षण रिपोर्ट तथा बिन्दु संख्या–6 के अनुसार तैयार Replenishment Study Report का परीक्षण बिन्दु सं0–6 के अनुसार गठित समिति द्वारा किया जायेगा ।

(8) विधिवत जिला सर्वेक्षण रिपोर्ट जनपदीय जिलाधिकारी द्वारा अनुमोदन हेतु निदेशालय को अग्रसारित किया जायेगा तथा जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक द्वारा Mine Mitra Portal पर Real time में Update किया जायेगा।

(9) जिलाधिकारी द्वारा साप्ताहिक रूप से जिला सर्वेक्षण रिपोर्ट के Updation/ Modification की समीक्षा की जायेगी तथा अधिकतम तीन माह में इस कार्य को पूर्ण कर लिया जायेगा ।

2. इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया जनपद में जिला सर्वेक्षण रिपोर्ट में विद्यमान उपखनिज के क्षेत्रों तथा नये क्षेत्रों के जी०एस०आर० में Updation/Modification एवं उपखनिज बालू/मौरम/बजरी/बोल्डर के क्षेत्रों के Replenishment Study हेतु उपरोक्तानुसार आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक–यथोक्त।

भवदीय,

(डा0 रोशन जैकब)
सचिव।

संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 को उनके पत्र संख्या–183/एम0–228/2017 खनन नीति(ix) के सन्दर्भ में।
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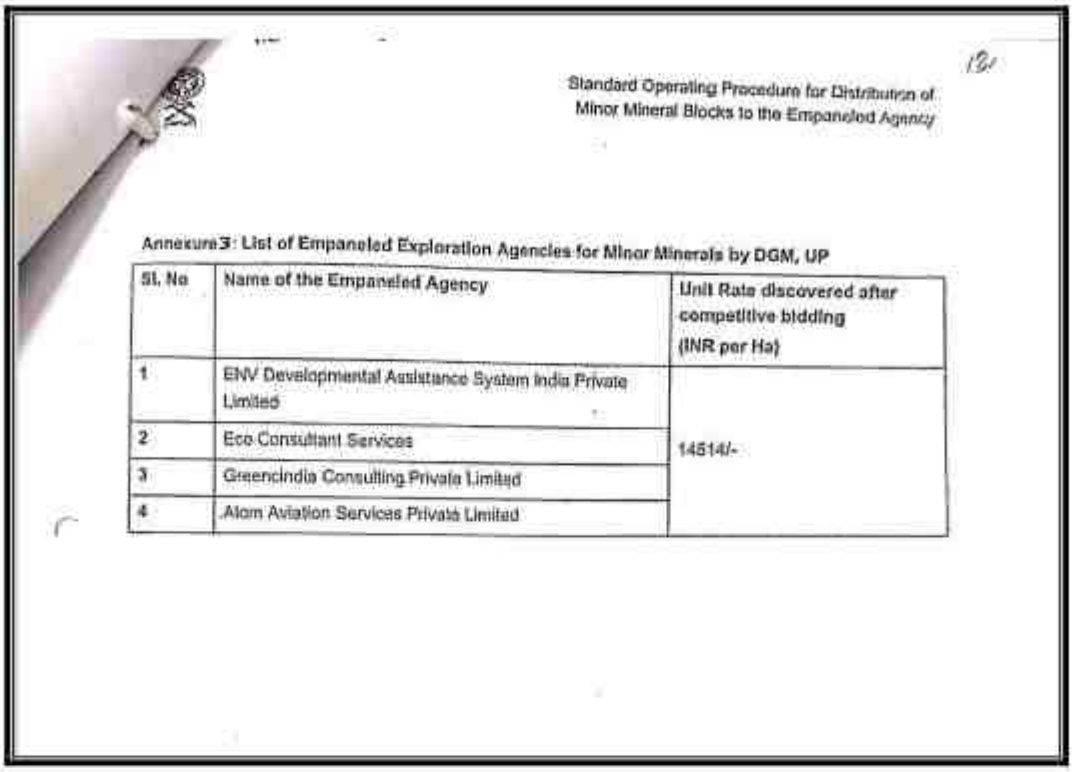
3. समस्त ज्येष्ठ खान अधिकारी/खान अधिकारी/क्षेत्रीय कार्यालय, भूतत्व एवं खनिकर्म विभाग, उ0प्र0।

आज्ञा से,

(विपिन कुमार जैन)
विशेष सचिव।



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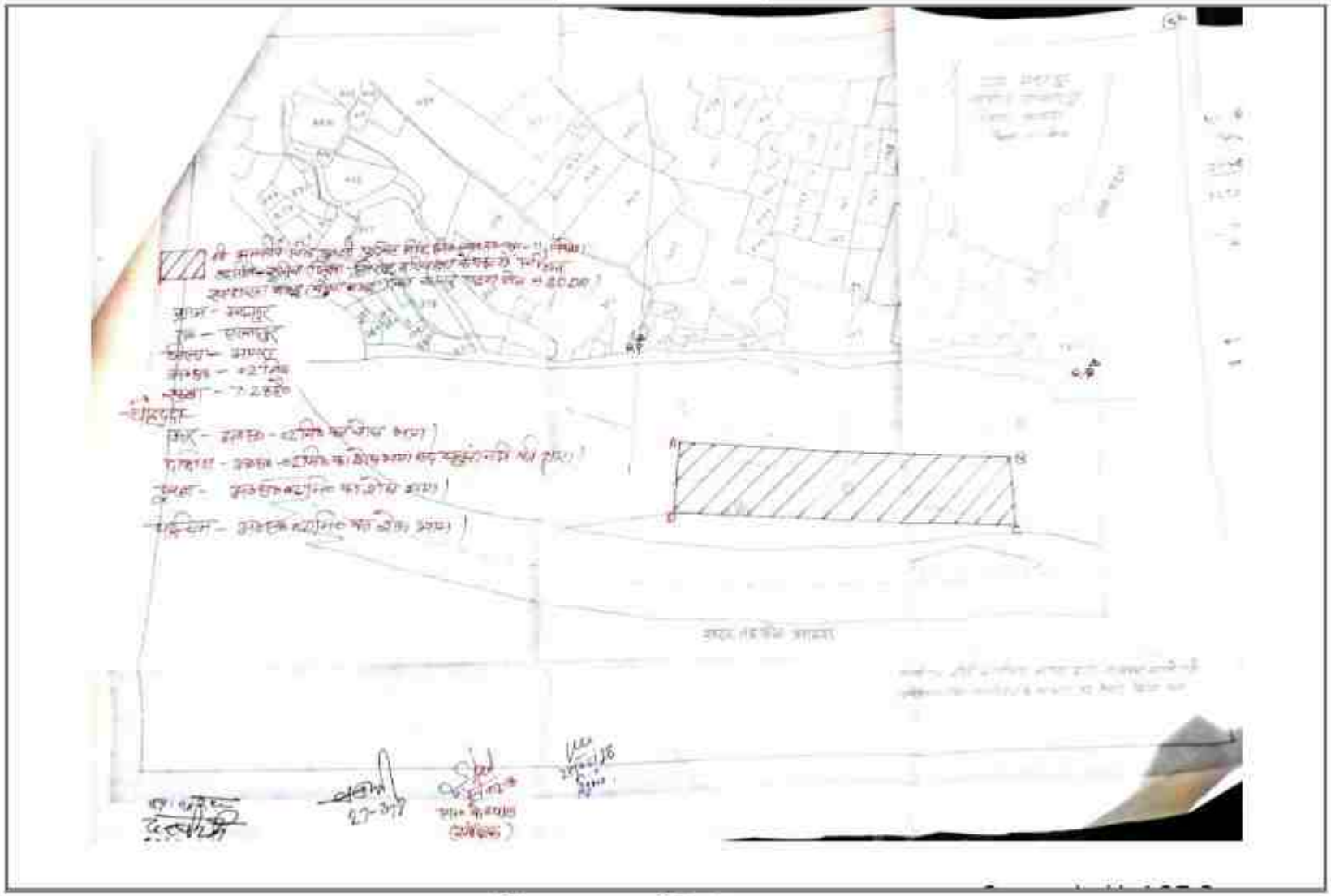
Annexure II



Khasra map of the Lease area

ACCREDITATION BY NABET

Certificate. No.- NABET/EIA/2225/IA 0109, Validity- 29/08/2025

QUALITY COUNCIL OF INDIA
Creating an Ecosystem for Quality

NABET

National Accreditation Board for Education and Training

NABET

Certificate of Accreditation

Eco Consultant Services

2nd Floor, Trinity Square, Badshah Nagar Metro Station,
Lucknow, Uttar Pradesh-226006

*The organization is accredited as **Category-B** under the QCI-NABET Scheme for Accreditation of EIA Consultant Organizations, Version 3: for preparing EIA-EMP reports in the following Sectors –*

S. No	Sector Description	Sector (as per)		Cat.
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1	Mining of minerals-opencast mining only	1	1 (a) (i)	B
2	Building and construction projects	38	8 (a)	B
3	Townships and area development projects	39	8 (b)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in IAAC minutes dated November 15, 2022 posted on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance to the terms and conditions mentioned in QCI-NABET's letter of accreditation bearing no. QCI/NABET/ENV/ACO/23/2723 dated March 31, 2023. The accreditation needs to be renewed before the expiry date by Eco Consultant Services, Lucknow following due process of assessment.

Sr. Director, NABET Dated: March 31, 2023	Certificate No. NABET/EIA/2225/IA 0109	Valid up to August 29, 2025

For the updated List of Accredited EIA Consultant Organizations with approved Sectors please refer to QCI-NABET website

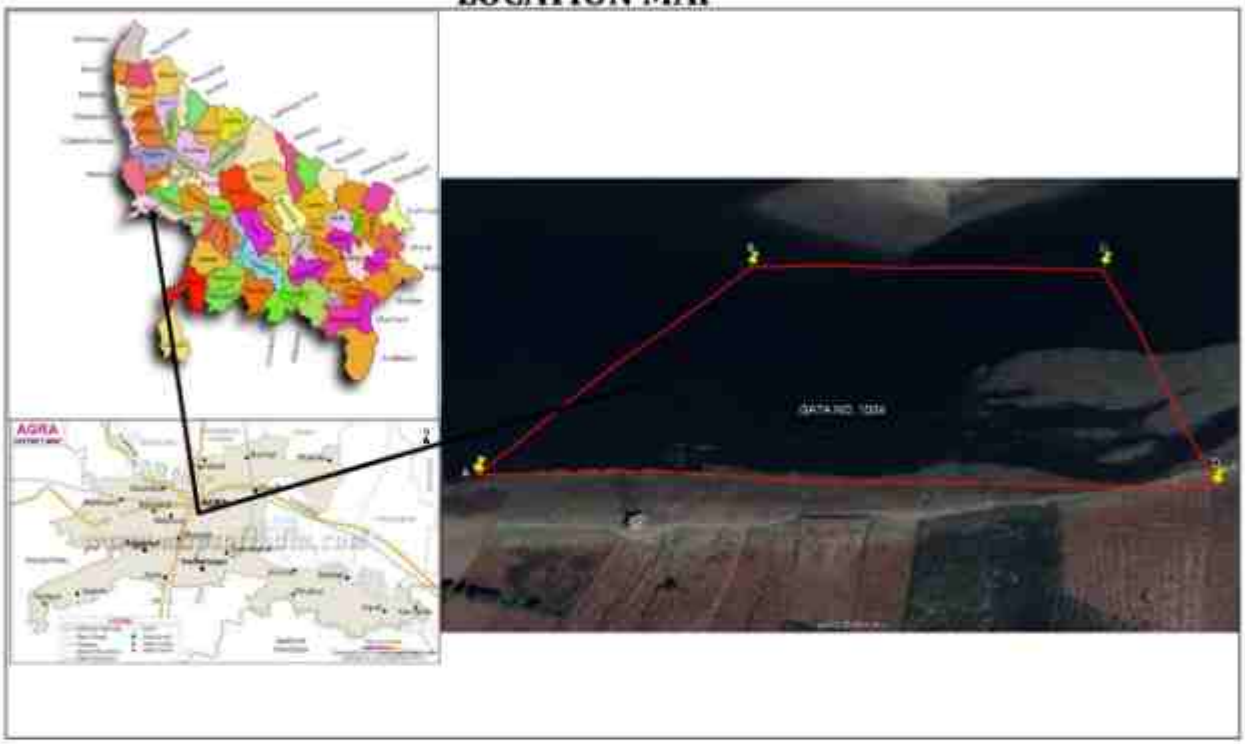
***

REPLENISHMENT STUDY WITH RESERVE ESTIMATION REPORT AS PER TECHNICAL AUDIT OF RIVER BED MINING LEASE

02-11-2024

Technical Audit of Madra Sand Mining Project
Gata no-1034MI, Village Madra Tehsil- Sadar Tehsil, District- Agra U.P
Lease Area 5.38 (Ha) in River Bed of Yamuna

LOCATION MAP



PREPARED BY

ECO CONSULTANT SERVICES
B-1/1G, Vishesh Khand-1, Gomti Nagar Lucknow 226010
NABET Registration No.: NABET/EIA/2225/IA0109
Validity:- August 29, 2025

REPLENISHMENT STUDY

As per the provisions of EM Guidelines for Sand Mining - 2020, initially replenishment study requires four surveys-

1. The first survey needs to be carried out in the month of April for recording the level of mining lease before the monsoon.
2. The second survey is at the time of closing of mines for monsoon season. This survey will provide the quantity of the material excavated before the offset of monsoon.
3. The third survey needs to be carried out after the monsoon to know the quantum of material deposited/replenished in the mi ling lease.
4. The fourth survey at the end of March to know the quantity of material excavated during the financial year.

(For the subsequent years, there will be a requirement of only three surveys. The results of year-wise surveys help the state government to establish the replenishment rate of the river. Based on the replenishment rate future auction may be planned)

METHODOLOGY FOR REPLENISHMENT STUDY:

Physical survey of the field by the conventional method Adopted as one of the approved parameters of the Guidelines-

- The current study has been done on the basis of Physical Survey.
- DGPS and other survey tools were used to define the topography and contours of the lease area.

ORIGIN AND CONTROL OF MINERALIZATION

The river bed sand replenished every year with the sand carried out with flow of water in monsoon and there is no such control of mineralization as it depends on the nature of flow of river water.

DEPOSITION OF MINERALS IN RIVER BED

When the sediment transporting capacity of a river at a particular point becomes less than the sediment load being carried, as a result of reduction the velocity due to an increase in cross section or reduction in slope of the river, the excess sediment gets deposited on the river bed.

GEOMORPHOLOGY

With increase or decrease of predominant flow and sediment load of a river, there is a change in river bed level. Although changes in channel depth caused by aggradation or degradation of the river bed can be simulated, changes in width cannot. When attempting to model a natural system like fluvial morphology this is a significant limitation because channel cross section usually changes with time, and adjustment of both width and depth (in addition to changes in the planar form, roughness and other attributes) are quite common. River with adjustments may occur due to a wide range of morphological changes and channel responses. It may be widening or narrowing.

SEDIMENTATION STUDY

The water moving over the land surface is the dominant agent of land space alteration. Near surface weathering provides sediment load for the flowing streams. Some of the load gets deposited along the path of the river and only the rivers to the sea carry a fraction of the total material waste from the lands. In fact, the land space evolves essentially due to the water flowing over it in small rills and gullies, joining to form small streams, which combine to form rivers. The process of these watercourses eroding and conveying water is a continuous process and has been going on since the formation of this planet and the elements surrounding it. Hence, rivers are ever changing but in a man's lifetime it may not be much depending on the land space through which it passes. The general adjective fluvial (from Latin fluvial meaning river) is Lease for the work done by river and fluvial system and applies to all the area draining a particular river extending from the drainage divides in the source areas of water and sediment, through the channels and valleys of the drainage basin, to depositional area such as the coasts.

Fig.No.1: Borehole LITH-LOG Station

Mine Lease area Pillar Geo- Coordinate

Pillar No.	Latitude	Longitude
A	27°10'45.87"N	78° 8'10.84"E
B	27°10'51.13"N	78° 8'15.87"E
C	27°10'51.26"N	78° 8'24.51"E
D	27°10'45.61"N	78° 8'25.43"E

BORE HOLE LITH-LOG DATA

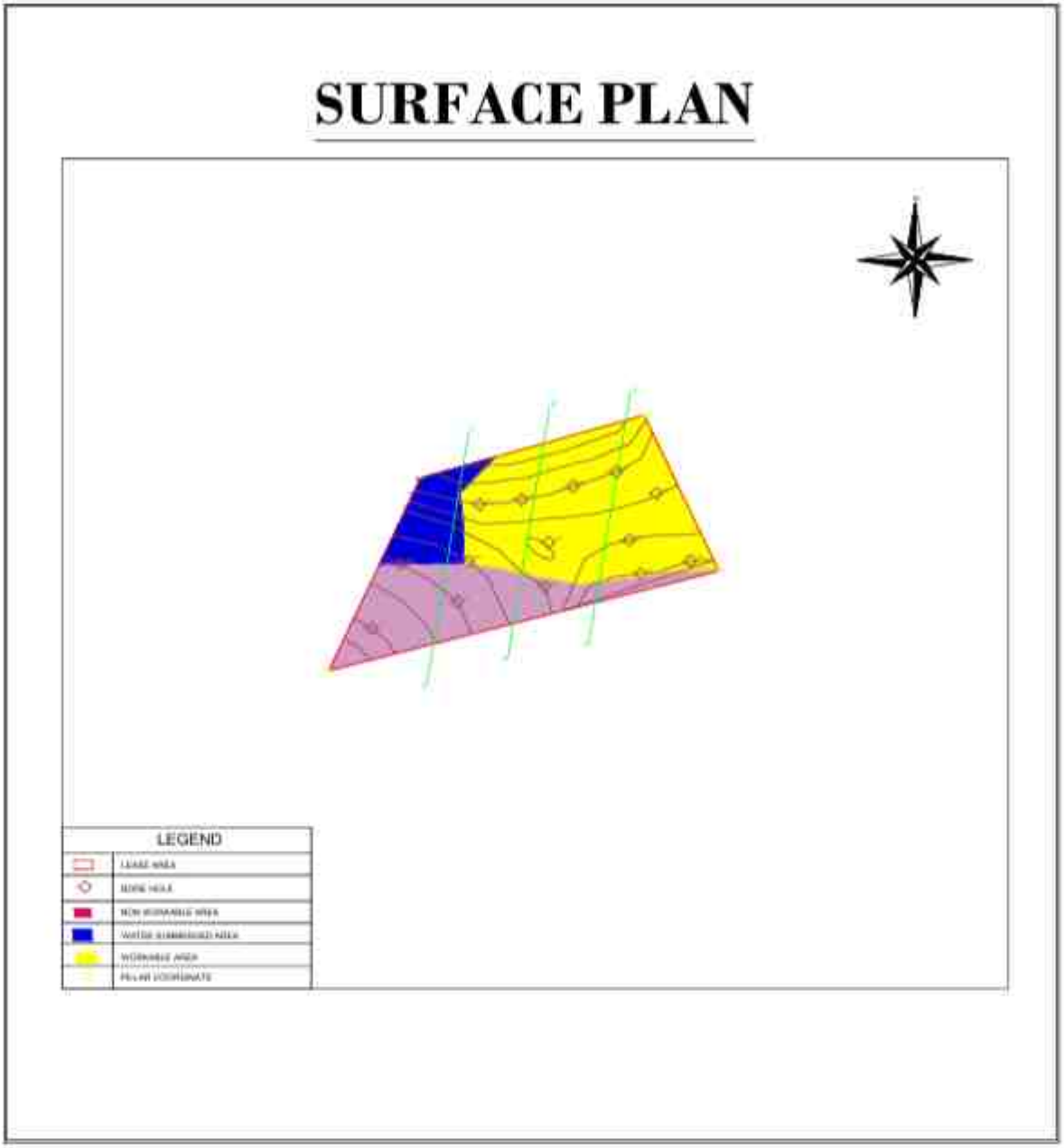
Table.No.1: Borehole lith-log data

S. No.	Borehole log	Latitude	Longitude	Depth (m)	Effective Layer/ Depth of Sand(m)	Type Reserve Observed	Elevation (MRL)
1.	Zero Level (Reference Point)	27°10'50.17"N	78° 7'57.32"E	-	-	-	165
2.	BH1	27°10'46.81"N	78° 8'12.78"E	1.3	1.3	Hard and Compact Soil	170
3.	BH2	27°10'46.87"N	78° 8'16.01"E	1.3	1.3	Hard and Compact Soil	169
4.	BH3	27°10'46.66"N	78° 8'19.23"E	1.3	1.3	Hard and Compact Soil	165
5.	BH4	27°10'46.23"N	78° 8'22.69"E	1.3	1.3	Sand	171
6.	BH5	27°10'46.18"N	78° 8'24.58"E	1.3	1.3	Sand	167
7.	BH6	27°10'48.57"N	78° 8'14.37"E	1.3	1.3	Sand	169
8.	BH7	27°10'48.14"N	78° 8'16.78"E	1.3	1.3	Sand	164
9.	BH8	27°10'47.99"N	78° 8'19.78"E	1.3	1.3	Sand	165
10.	BH9	27°10'47.39"N	78° 8'22.61"E	1.3	1.3	Sand	173
11.	BH10	27°10'49.79"N	78° 8'17.72"E	1.3	1.3	Sand	167
12.	BH11	27°10'49.58"N	78° 8'19.26"E	1.3	1.3	Sand	165
13.	BH12	27°10'49.54"N	78° 8'21.21"E	1.3	1.3	Sand	166
14.	BH13	27°10'49.63"N	78° 8'22.86"E	1.3	1.3	Sand	168
15.	BH14	27°10'48.57"N	78° 8'24.04"E	1.3	1.3	Sand	171

Table.No.2: Post Monsoon Deposit Calculation

A	Total Effective Bore Hole Locations	14
B	Average depth of Sand (b/a) (m)	0.96
C	Workable Lease Area (in ha.)	3.0
D	Estimated Sand Deposit = B*C*10000 (in cu.m)	**28,800**
G	Geological Reserve (cu.m)	**48,000**

Fig.No.2: Surface plan



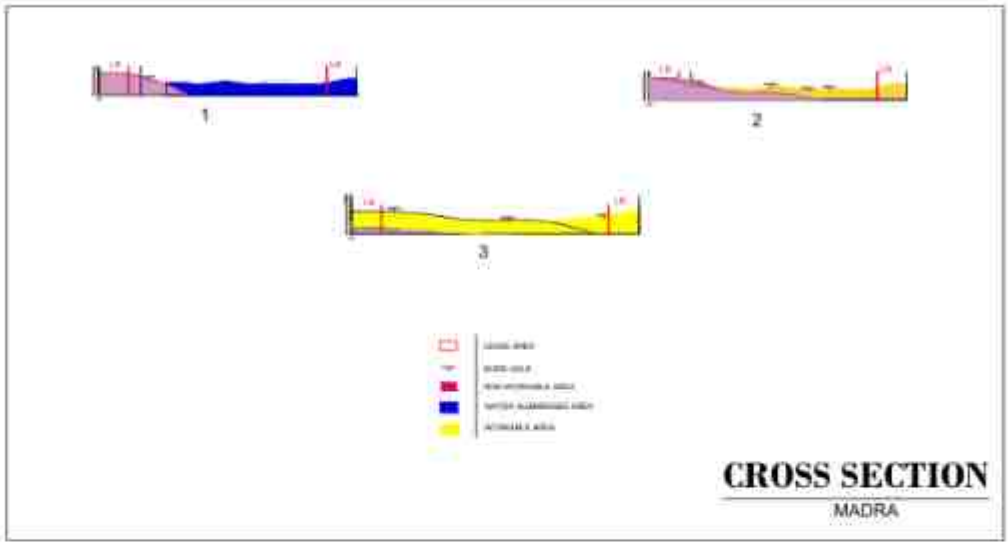


Table.No.3:

Particular	Area in ha.
Hard Compact soil area	1.67
Mined out area submerged under water	0.71
Workable area	3.0
Total Sanctioned Area	**5.38**

CONCLUSION:

The specific project is for sand mining over an area of 5.38 ha on the riverbed of Yamuna River. The location of the project is at Village- Madra, Tehsil-Sadar Tehsil, District- Agra, Uttar Pradesh.

The Replenishment study Technical Audit has been conducted on dated 02/11/2024.

Table No.4: The Summary of findings

Serial	Details	Post-monsoon reserve Estimation Results
A	Total Lease area in ha.	5.38 ha
C	Compact soil within lease area	1.67 ha
D	Mined out area submerged under water	0.71 ha
E = A- (B+C+D)	Effective Workable area	3.0 ha
F (Borehole reading)	Average depth of sand in meter	0.96 m
G = (E x F) x 10000	Present Sand Deposit Estimated (in workable area) (Mineable)	28,800 cu.m

OBSERVATION AND CONCLUSION

- The Reserve Estimation studies in the river bed site of Madra were conducted on 02-11- 2024. DGPS Co-ordinates were determined with the help of hand-held GPS so that the lease area boundaries are obtained. Simple grid sampling technique was used for sand reserve estimation. The entire lease area was divided into square grids of equal sizes (100m X 100m each) so that an even distribution of the lease area can be obtained. The square grids were numbered and depth of sand from each grid before intersecting ground water below bed was obtained with the help of digging equipment's such as Auger, spade, hand shovel, hammer, measuring tape etc.
- The total lease area is 5.38 ha. And after the monsoon season mining pits filled with sandy soil & Hard and compact soil (approx. 40%) and (60%) fine sand deposit in pits.
- After study the total quantity available is 28,800 cubic meters.

Fig.No.5: Site Photographs

DGPS Survey of mine lease area

Annexure I

महत्वपूर्ण
संख्या– 1651 /86–2023

प्रेषक,
डा0 रोशन जैकब,
खनि,
उ0प्र0 शासन।

सेवा में,
समस्त जिलाधिकारी,
उत्तर प्रदेश।

भूतत्व एवं खनिकर्म अनुभाग लखनऊ दिनांक: 17 मई, 2023

विषयः–जनपद में विद्यमान खनन क्षेत्रों तथा नये चिन्हित खनन क्षेत्रों के डी०एस०आर० Updation/Modification एवं खनन क्षेत्रों की Replenishment Study कराये जाने के सम्बन्ध में।

महोदय,

उपर्युक्त विषय पर अवगत कराना है कि Sustainable Sand Mining Mangement Guidelines 2016 तथा Enforcement and Monitoring Guidelines for Sand Mining 2020 के अनुसार जनपद में उपखनिज के क्षेत्रों का जिला सर्वेक्षण रिपोर्ट बनाया गया है, जिसका प्रत्येक पाँच वर्ष पर Updation/Modification किया जाना है। इसके साथ ही नदी तल स्थित उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों की Replenishment Study भी कराया जाना है। उक्त कार्य हेतु जनपद स्तर पर निम्नवत् प्रक्रिया अपनाई जायेगी:–

(1) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट का (संलग्नक–1 के अनुसार) Updation/Modification करने हेतु विद्यमान डी०एस०आर० क्षेत्रों एवं नये क्षेत्रों का चिन्हांकन किया जायेगा।

(2) जिलाधिकारी द्वारा विद्यमान डी०एस०आर० क्षेत्रों एवं नये क्षेत्रों के डी०एस०आर० में Updation हेतु NABET/QCI Accredited Agencies का चयन किया जायेगा (सूची–संलग्नक–2)। भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 द्वारा RFP से एजेन्सी का Empanelment तथा Rate Discovery भी की गयी है, जनपद उक्त का प्रयोग भी कर सकते हैं। (संलग्नक-3)

(3) जिला सर्वेक्षण रिपोर्ट के Updation हेतु भुगतान जिला खनिज फाउण्डेशन न्यास नियमावली, 2017 के नियम–17 (ब) के अनुसार डी०एम०एफ० निधि से किया जायेगा ।

(4) अन्वेषण संस्थाओं द्वारा चिन्हित ब्लॉक का DGPS सर्वे करते हुए जियोकॉडिनेट निर्धारित किया जायेगा तथा क्षेत्र का कॉर्डिनेट एवं Route map दर्शाते हुए Enforcement and Monitoring Guidelines for Sand Mining 2020 के संलग्नक–I से VII में सूचना तैयार कर प्रस्तुत की जायेगी ।

(5) पट्टाधारक/परियोजना प्रस्तावक, क्षेत्र के Replenishment Study हेतु NABET/QCI Accredited Agencies अथवा विभाग द्वारा Empanelled Exploration Agencies का चयन करेगा तथा चयनित संस्था से पर्यावरण स्वच्छता प्रमाण पत्र की शर्तों के अधीन स्वयं के व्यय

पर Enforcement and Monitoring Guidelines for Sand Mining 2020 के भाग–5 के अनुसार Replenishment Study का कार्य करायेगा ।

(6) सम्बन्धित जिलाधिकारी द्वारा जिला सर्वेक्षण रिपोर्ट तथा Replenishment Study के परीक्षण हेतु जनपद स्तर पर अपर जिलाधिकारी/प्रभारी अधिकारी खनिज की अध्यक्षता में एक समिति का गठन किया जायेगा जिसमें सिंचाई, वन तथा राजस्व विभाग के अधिकारी सदस्य होंगे। जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक उक्त समिति के संयोजक सदस्य होंगे।

(7) बिन्दु संख्या–5 के अनुसार तैयार क्षेत्रवार जिला सर्वेक्षण रिपोर्ट तथा बिन्दु संख्या–6 के अनुसार तैयार Replenishment Study Report का परीक्षण बिन्दु सं0–6 के अनुसार गठित समिति द्वारा किया जायेगा ।

(8) विधिवत जिला सर्वेक्षण रिपोर्ट जनपदीय जिलाधिकारी द्वारा अनुमोदन हेतु निदेशालय को अग्रसारित किया जायेगा तथा जनपदीय ज्येष्ठ खान अधिकारी/खान अधिकारी/खान निरीक्षक द्वारा Mine Mitra Portal पर Real time में Update किया जायेगा।

(9) जिलाधिकारी द्वारा साप्ताहिक रूप से जिला सर्वेक्षण रिपोर्ट के Updation/ Modification की समीक्षा की जायेगी तथा अधिकतम तीन माह में इस कार्य को पूर्ण कर लिया जायेगा ।

2. इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया जनपद में जिला सर्वेक्षण रिपोर्ट में विद्यमान उपखनिज के क्षेत्रों तथा नये क्षेत्रों के डी०एस०आर० में Updation/Modification एवं उपखनिज बालू/मोरम/बजरी/बोल्डर के क्षेत्रों के Replenishment Study हेतु उपरोक्तानुसार आवश्यक कार्यवाही सुनिश्चित करने का कष्ट करें।

संलग्नक–यथोक्त।

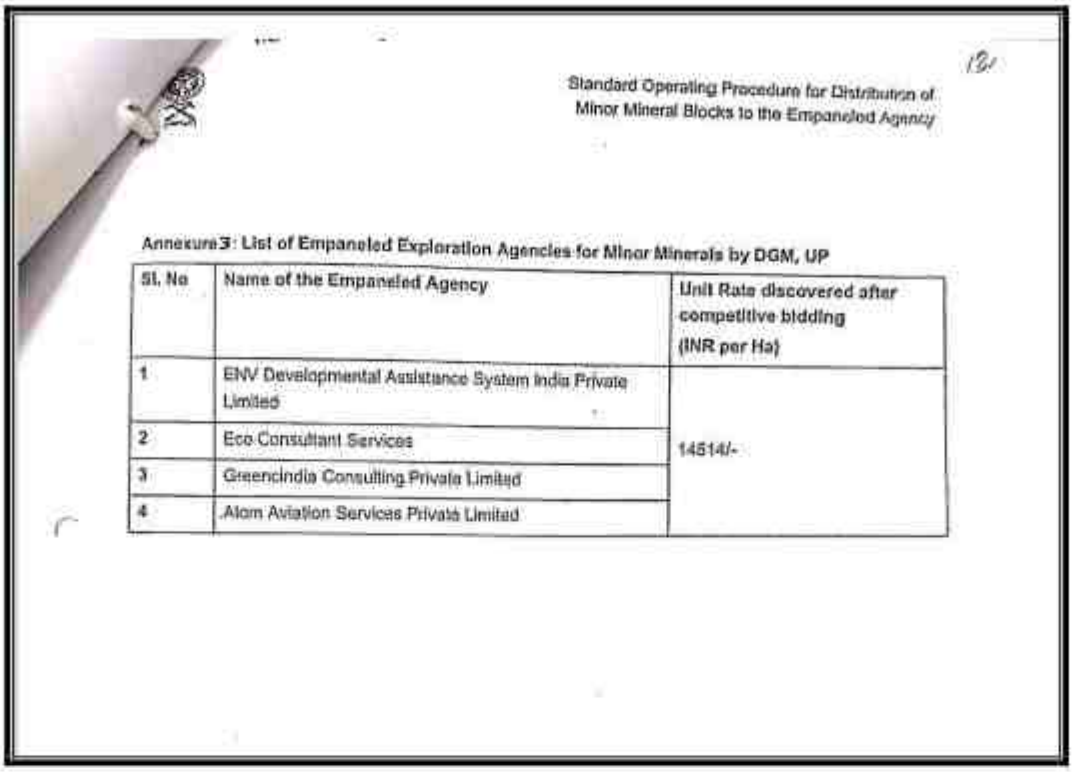
भवदीय,
(डा0 रोशन जैकब)
सचिव।

संख्या एवं दिनांक: उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निदेशक, भूतत्व एवं खनिकर्म निदेशालय, उ0प्र0 को उनके पत्र संख्या–183/एम0–228/2017 खनन नीति(ix) के सन्दर्भ में।
2. समस्त मण्डलायुक्त, उ0प्र0।
3. समस्त ज्येष्ठ खान अधिकारी/खान अधिकारी/क्षेत्रीय कार्यालय, भूतत्व एवं खनिकर्म विभाग, उ0प्र0।

आज्ञा से,
(विपिन कुमार जैन)
विशेष सचिव।

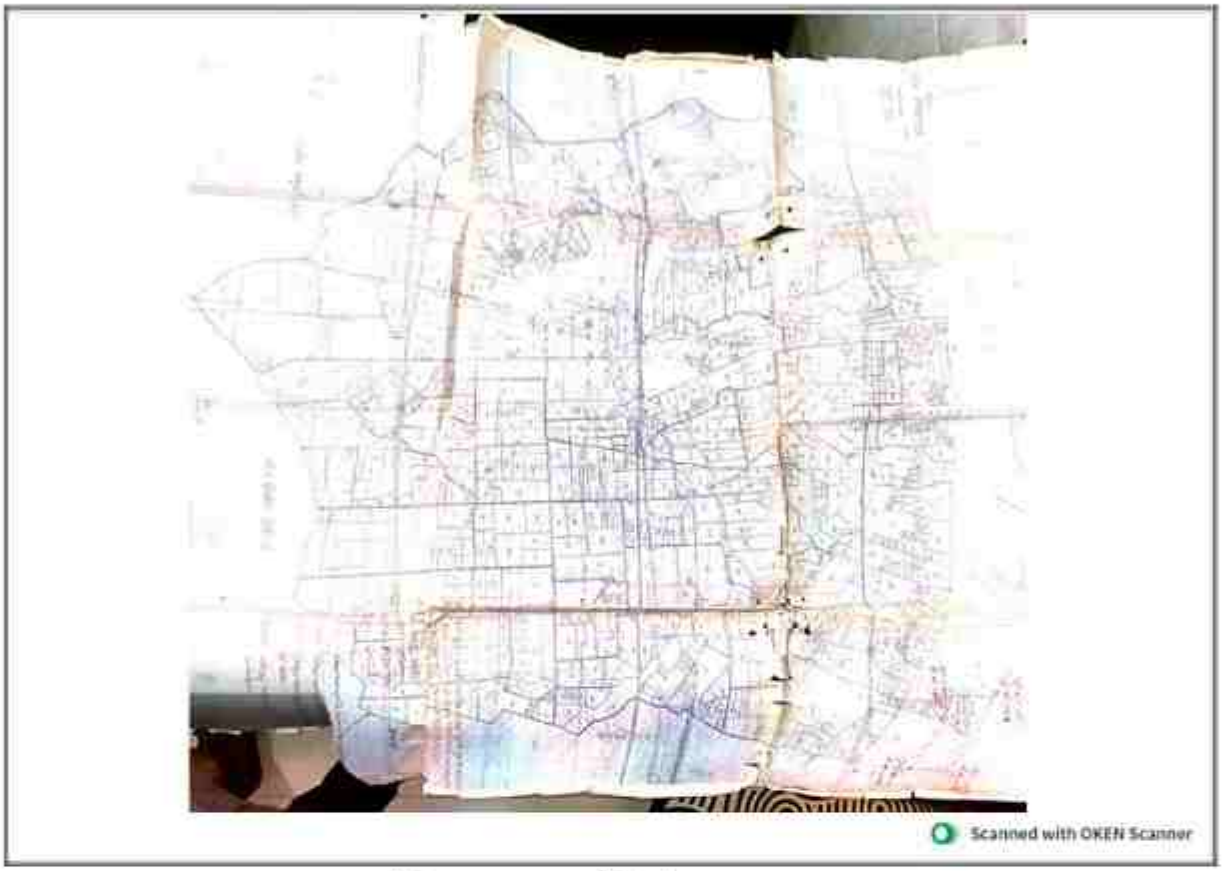


Standard Operating Procedure for Distribution of Minor Mineral Blocks to the Empaneled Agency

Annexure 3: List of Empaneled Exploration Agencies for Minor Minerals by DGM, UP

Sl. No	Name of the Empaneled Agency	Unit Rate discovered after competitive bidding (INR per Ha)
1	ENV Developmental Assistance System India Private Limited	14514/-
2	Eco Consultant Services	
3	Greenclndia Consulting Private Limited	
4	Alom Aviation Services Private Limited	

Annexure II



Khasra map of the Lease area

ACCREDITATION BY NABET

Certificate. No.- NABET/EIA/2225/IA 0109, Validity- 29/08/2025

QUALITY COUNCIL OF INDIA
Creating an Ecosystem for Quality

National Accreditation Board for Education and Training

Certificate of Accreditation

Eco Consultant Services, Lucknow

B-1/1G, Opposite BSNL Office, Mantri Awas Road, Vishesh Khand – 1,
Gomti Nagar, Lucknow, Uttar Pradesh – 226010.

*The organization is accredited as **Category-B** under the QCI-NABET Scheme for Accreditation of EIA Consultant Organizations, Version 3: for preparing EIA-EMP reports in the following Sectors –*

S. No	Sector Description	Sector (as per) NABET	Sector (as per) MoEFCC	Cat.
1	Mining of mineral-opencast mining only	1	1 (a) (i)	A
2	Metallurgical industries (Ferrous only)	8	3 (a)	A
3	Distilleries	22	5 (g)	A
4	Sugar Industry	25	5 (j)	B
5	Building and construction projects	38	8 (a)	B
6	Townships and Area development projects	39	8 (b)	B

Note: Names of approved EIA Coordinators and Functional Area Experts are mentioned in in IAAC minutes dated November 15, 2022, and Supplementary Assessment minutes dated February 16, 2024, posted on QCI-NABET website.

The Accreditation shall remain in force subject to continued compliance with the terms and conditions mentioned in QCI NABET's letter of accreditation bearing no. QCI/NABET/ENV/ACO/23/2723 dated March 31, 2023. The accreditation needs to be renewed before the expiry date by Eco Consultant Services, Lucknow following the due process of assessment.

Sr. Director, NABET
Date: January 7, 2025

Certificate No.
NABET/EIA/2225/IA 109_Rev.01

Valid up to
August 29, 2025

For the updated list of Accredited EIA Consultant Organizations with approved Sectors please refer to the QCI NABET website.

***

प्रेषक,

सदस्य सचिव,
एस0ई0आई0ए0,
गोमती नगर, लखनऊ।

सेवा में,

निदेशक,
भूतत्व एवं खनिकर्म विभाग, उ0प्र0,
लखनऊ।

पत्रांक : 655 /पर्या./सामान्य/2023 दिनाँक 17 अक्टूबर, 2024

विषयः- District Survey Report (DSR) of District- Agra के सम्बन्ध में।

महोदया,

कृपया अवगत कराना है कि आपके पत्र संख्या 1182/डी0एस0आर0 दिनांक 23.08.2024 द्वारा प्रेषित ड्राफ्ट डी0एस0आर0- जनपद आगरा को राज्य स्तरीय विशेषज्ञ मूल्यांकन समिति की बैठक दिनांक 10.09.2024 तथा राज्य स्तरीय पर्यावरण प्रभाव निर्धारण प्राधिकरण, उ0प्र0 की बैठक दिनांक 08.10.2024 में 04 पट्टो हेतु निम्न शर्तों के साथ अनुमोदन प्रदान किया गया :-

1. The District Survey Report (DSR) shall be updated once in five years as mentioned in MoEF&CC, Govt. of India Notification No. S.O. 141(E), dated 15/01/2016, as per laid down procedure, under intimation to SEIAA.
2. It was informed that there are 04 pre-existing mining lease areas are proposed in the final DSR.
3. If any new lease is identified, Sub-Divisional Committee will follow the entire procedure every time on the basis of existing DSR.
4. Compliance of TTZ sectoral guidelines (Box-1) should be followed by the project proponent.
5. Project proponent adhere to comply the order(s)/directions issued by Hon'ble Court(s)/TTZ Authority/ Competent authorities from time to time.
6. Guidelines issued by Hon'ble Supreme Court in TTZ area will be strictly followed while conducting Environment Impact Assessment.
7. After approval of DSR from SEIAA, the District Administration shall upload the DSR in public domain along with Lease Wise Digital Maps showing the status of deposits and pillar wise coordinates of existing and proposed areas.
8. The District Administration shall utilize the District Mineral Foundation Funds as per notification no. 866/86-2017-132/2016 dated 15/05/2017 issued by Department of Geology and Mining, Government of U.P. or any modification in it by competent authority.
9. DMF fund should also be utilized for the environmental protection, development and maintenance of haulage road.
10. The lease shall periodically conduct audits of operative mine leases and take corrective measures as per the directions of District Administration in case of adverse observations and, a yearly report on this shall be sent to SEIAA as compliance.
11. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
12. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on

replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.

13. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
14. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
15. All conditions and regulations related to TTZ should be followed while auctioning the lease and carrying out mining.

समिति/प्राधिकरण की बैठक मे लिये गये निर्णय के आलोक मे सम्बन्धित कार्यवृत्त की प्रति इस अनुरोध के साथ प्रेषित है कि उक्त के सम्बन्ध मे आवश्यक कार्यवाही करवाने का कष्ट करें।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव,
एस0ई0आई0ए0ए0

संलग्नक- यथोक्त।

प्रतिलिपि- जिलाधिकारी, आगरा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(अजय कुमार शर्मा)
सदस्य सचिव,
एस0ई0आई0ए0ए0

to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.

3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

3. District Survey Report, Mirzapur.

SEIAA noted that SEAC in its MoM has mentioned that DSR of Mirzapur was prepared by SDC Jhansi which seems to be typographical error. SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Mirzapur along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. Cluster EIA may be conducted for EC.

4. District Survey Report, Agra.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Agra along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.

4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.
5. All conditions and regulations related to TTZ should be followed while auctioning the lease and carrying out mining.

5. District Survey Report, Ambedkar Nagar.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Ambedkar Nagar along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

6. District Survey Report, Ballia.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Ballia along with following conditions:-

1. Replenishment study on the basis of which the mineral availability is assessed should be uploaded on websites of District and Mining Department and submitted to SEIAA along with methodology adopted for study and details like geo-coordinates etc. of study points.
2. The District shall prepare a schedule for conducting replenishment study annually. This study should be done by a reputed Central or State Govt. institute and should be uploaded on the websites of district, Geology and Mining Department and submitted to SEIAA on its website. Quantity mined and auctioned shall be strictly based on replenishment study. District administration as well as Mining Department will follow all norms and procedure to ensure no illegal mining takes place.
3. Mining Department shall be responsible for demarcating the leases where-ever needed after the monsoon.
4. Details of social and environmental preservation work done like name of the villages, health care facility, School etc. under DMF should be uploaded on district website and submitted to SEIAA.

7. District Survey Report, Raebareli.

SEIAA agreed with the recommendation of SEAC to approve the District Survey Report (DSR) of District- Raebareli along with following conditions:-

Gmail priyanka swami <advpriyankaswami@gmail.com>

Original Application No. 86 of 2025 Raj Prakash Yadav Versus MoEF &CC& Ors.के सम्बन्ध में।

Directorate of Environment, UP <doeuplko@yahoo.com> Wed, Jul 2, 2025 at 7:43 PM
To: Regional Office Meerut <rodoeupmtc@yahoo.com>, Priyanka Swami <advpriyankaswami@gmail.com>, Ajay Sharma <sharmaajay09@yahoo.com>

सहायक निदेशक क्षेत्रीय कार्यालय,पर्यावरण निदेशालय नोएडा।

कृपया मा0 राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में योजित Original Application No. 86 of 2025 Raj Prakash Yadav Versus MoEF &CC& Ors. में पैरवी कर रहीं स्थायी अधिवक्ता सुश्री प्रियंका स्वामी, मा0 एन0जी0टी0, नई दिल्ली द्वारा प्रेषित ई.मेल दिनांक 02-07-2025 का संज्ञान लेना चाहें जिसकी प्रति आपको भी पृष्ठाँकित है, जिसके माध्यम से स्थाई अधिवक्ता महोदया द्वारा तैयार कर प्रेषित की गई ड्राफ्ट प्रतिशथपत्र पर अनुमोदन चाहा गया है के क्रम में अवगत कराना है कि उक्त ड्राफ्ट प्रतिशपथ पत्र पर सदस्य सचिव, एस0ई0आई0ए0ए0, यू0पी0 द्वारा अनुमोदन प्रदान कर दिया गया है जो मय संलग्नकों सहित संलग्न कर इस आशय से प्रेषित है कि सुश्री प्रियंका स्वामी, स्थाई अधिवक्ता, मा0 एन0जी0टी, नई दिल्ली से समन्वय स्थापित कर प्रतिशपथपत्र को मा0 न्यायाधिकरण में दाखिल कराने की अग्रेतर कार्यवाही कराने का कष्ट करें।

Directorate of Environment, U.P.,
Dr. Bhim Rao Ambedkar Paryawaran Parisar,
Vineet Khand-1, Gomti Nagar,
Lucknow-226010.
web site- ***http://upenv.upsdc.gov.in***

3 attachments

- **86 of 2025 Writ pg-333.pdf** 16288K
- **A 1& 2_merged.pdf** 2936K
- **AFFIDAVIT..pdf** 380K